

ORISSA HIGH COURT

FILING REPORT AS ON :20/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/21718/2026	RAGHUNATH PRADHAN VS STATE OF ODISHA	SACHIKANTA DASH VS	SARANAKUL /79 /2018 () //	AOR20260000207C202600012
2	D-BLAPL/21719/2026	PINKU @ ASISH KUMAR SWAIN VS STATE OF ODISHA	GURUPRASAD BEHERA VS	BERHAMPUR /112 /2025 () //	AOR20220000925C202600048
3	D-BLAPL/21721/2026	LAXMIDHAR KHATEI VS STATE OF ODISHA	BISWAJIT SAHOO VS	PHIRINGIA /120 /2026 () //	
4	D-BLAPL/21725/2026	PRAMOD MUNDA @ RAGHU VS STATE OF ODISHA	ASWINI KUMAR DASH VS	THELKOLOI PS /295 /2025 () //	
5	D-BLAPL/21726/2026	ANKIT PATEL VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	BOLANGIR TOWN /302 /2026 () //	AOR20220000467C202600014
6	D-BLAPL/21727/2026	BIDYADHAR SAHOO VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	BOLANGIR TOWN /302 /2026 () //	AOR20220000467C202600015
7	D-BLAPL/21728/2026	ANIL GARTIA VS STATE OF ODISHA	NIRANJAN PANDA VS	BARGARH /90 /2022 () //	AOD20260000172C202600079
8	D-BLAPL/21729/2026	BISES JENA @ SIBA VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	BOLANGIR TOWN /302 /2026 () //	AOR20220000467C202600016
9	D-BLAPL/21730/2026	GURU MACHHA VS STATE OF ODISHA	P.V.S NANAJI ACHARY VS	JEYPORE MAHILA /194 /2024 () //	AOR20220000211C202600021
10	D-BLAPL/21732/2026	BIBHUTI SWAIN @ JENA VS STATE OF ODISHA	SARBESWAR SAHOO VS	KHUNTUNI /101 /2009 () //	AOD20220004505C202600079
11	D-BLAPL/21734/2026	PANCHA @ PANCHANAN NAG VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH SADAR /332 /2026 () //	AOR20220000263C202600062

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12	D-BLAPL/21735/2026	BAPI NAG VS STATE OF ODISHA	BIBHUTI BHUSHAN KUMBHAR VS	LACHHIPUR /112 /2026 () //	AOR20230001126C202600009
13	D-BLAPL/21736/2026	FIRAN MAJHI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	BARKOTE /165 /2017 () //	
14	D-BLAPL/21741/2026	DINABANDHU KAPAT VS STATE OF ODISHA	UMA SHANKAR PATEL VS	KINJIRKELA /181 /2026 () //	AOR20220000263C202600059
15	D-BLAPL/21742/2026	CHHANDACHARAN SINGH VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH SADAR /332 /2026 () //	AOR20220000263C202600060
16	D-BLAPL/21746/2026	ABAKHITA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /168 /2026 () //	
17	D-BLAPL/21748/2026	JAGAT KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /168 /2026 () //	
18	D-BLAPL/21749/2026	MANORANJAN SABAT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /168 /2026 () //	
19	D-BLAPL/21751/2026	TRIPATI DUHDI VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	KHALLIKOTE /537 /2026 () //	
20	D-BLAPL/21757/2026	SRITAM MALLICK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 () //	
21	D-BLAPL/21768/2026	SUBASH MAHARANA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	COLLIERY /391 /2025 () //	
22	D-BLAPL/21771/2026	CHANDRA @ SARITA JAIN @ SARITHA LUNAWAT VS STATE OF ODISHA	RAMDAS ACHARY VS	ADVA /149 /2026 () //	
23	D-BLAPL/21777/2026	KAMUDA @ KHAMPHUDA @ BAPUNU @ RAJANIKANTA MOHANTA VS STATE OF ODISHA	ANANTA MOHANTA VS	BAISINGA /63 /2026 ()	AOD20240000348C202600022

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/21782/2026	BANTY @ BISWAKALYANA BHOI	MANOJ KUMAR MALLICK	CUTTACK SADAR /941 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/21783/2026	AJIT KISHAN @ AJIT KISAN	JAGABANDHU SAHU	TALSARA /91 /2023	AOR20220001487C202600101
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/21785/2026	MUNA DAS	SANJIB KUMAR BHANJADEO	INDUSTRIAL ESTATE PS /201 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/21788/2026	SOMANATH NISANKA	SANJIB KUMAR BHANJADEO	INDUSTRIAL ESTATE PS /201 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/21790/2026	AKSHAYA KUMAR PATTANAIK @ CHANDAN	SANJIB KUMAR BHANJADEO	BEGUNIA P.S. /210 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/21792/2026	ANIL @ ANILA KUMAR GOUDA	PRANAB RANJAN CHHATOI	Maitri Vihar PS /298 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/21793/2026	SHANKAR MUNDA @ SANKAR MUNDA	UMAKANTA BARIK	LATHIKATA /25 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/21799/2026	SURAT MEHER @ BUTHI	SK. ZAFARULLA	JAGDALPUR /53 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/21802/2026	SAMBIT KUMAR DIGAL	DIBYA JYOTI SAHOO	//	AOD20240000587C202600131
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/21803/2026	GOPAL BAGH	SOUMYA RANJAN DAS	RAIBAGA /36 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/21804/2026	RAKESH NAIK	JUDHISTHIR SAHOO	BARIPADA TOWN /342 /2026	AOD20220003315C202600036
		VS	VS	()	

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35	D-BLAPL/21805/2026	STATE OF ODISHA BISHAL BAGH @ BAG VS	SK. ZAFARULLA VS	// BRAJARAJNAGAR /95 /2026 ()	
36	D-BLAPL/21806/2026	STATE OF ODISHA JITENDRA NAIK VS	LAMBODOR ACHARI VS	// JAGANNATHA PRASAD /138 /2026 ()	AOR20220001311C202600072
37	D-BLAPL/21818/2026	STATE OF ODISHA MANAS MOHAPATRA VS	DEBADATTA MOHANTY VS	// COLLIERY /419 /2026 ()	
38	D-BLAPL/21821/2026	STATE OF ODISHA JATIN PRADHAN @ SONU VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /245 /2026 ()	
39	D-BLAPL/21822/2026	STATE OF ODISHA SUREJ DAS @ SURAJ DAS VS	AMULYA RATNA PANDA VS	// BARI RAMCHANDRAPUR /166 /2026 ()	
40	D-BLAPL/21823/2026	STATE OF ODISHA LAXMAN DAS VS	AMULYA RATNA PANDA VS	// BARI RAMCHANDRAPUR /166 /2026 ()	
41	D-BLAPL/21824/2026	STATE OF ODISHA RANJIT SETHI VS	MADAN MOHAN SWAIN VS	// MANAMUNDA /88 /2021 ()	
42	D-BLAPL/21826/2026	STATE OF ODISHA MAHAMMAD @ MOHAMMAD @ M.D. JABIR VS	JUGALA KISHORE PANDA VS	// COLLIERY /410 /2026 ()	
43	D-BLAPL/21829/2026	STATE OF ODISHA PRAKASH PARIDA VS	ARIJEET MISHRA VS	// CHANDABALI /207 /2026 ()	
44	D-BLAPL/21830/2026	STATE OF ODISHA SANJAYA @ SANJAY KHORA @ KHARA VS	ARIJEET MISHRA VS	// JEYPORE SADAR /155 /2021 ()	
45	D-BLAPL/21831/2026	STATE OF ODISHA SARAT KAUDI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	// HEMGIR /501 /2024 () //	

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46	D-BLAPL/21832/2026	JAYANTA BIBAR @ BIBHAR VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	GUDARI /24 /2025 () //	
47	D-BLAPL/21833/2026	RAUSHAN KUMAR @ LADDU VS STATE OF ODISHA	ARIJEET MISHRA VS	BARBIL /29 /2026 () //	
48	D-BLAPL/21836/2026	MANTU DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /135 /2026 () //	
49	D-BLAPL/21839/2026	BIDESHI KHARSEL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /129 /2026 () //	
50	D-BLAPL/21840/2026	DAKA @ BIPIN NAYAK @ DAKUA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SATYABADI /225 /2022 () //	
51	D-BLAPL/21843/2026	SK. RAFIBUL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JALESWAR /478 /2024 () //	
52	D-BLAPL/21844/2026	LIPUN NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /135 /2026 () //	
53	D-BLAPL/21845/2026	MAHAPATRA @ MOHAPATRA HIAL VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	DAMANJODI /51 /2026 () //	
54	D-BLAPL/21847/2026	AMRITPAL SINGH VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	BALIAPANDA /102 /2026 () //	
55	D-BLAPL/21848/2026	DIBYA BHARASAGAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TITILAGARH /383 /2025 () //	
56	D-BLAPL/21849/2026	TRIPATI PANGI VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /248 /2026 () //	
57	D-BLAPL/21851/2026	TIRTHA MUKHI	CHIRANJIB ROUT	COLLIERY /419 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/21855/2026	MADASU JOHN PAUL @ JAGDISH PAUL @ M. JAHN PAUL	MANU NANDY	MALKANGIRI /67 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/21856/2026	DIBYALOKA ROUT	GURU PRASAD BEHERA	//	AOR20220000925C202600050
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/21863/2026	PURNA CHANDRA SINGH	GURU PRASAD BEHERA	//	AOR20220000925C202600051
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/21865/2026	ALI SHA	SATYA NARAYAN MISHRA 4	MUDANPUR RAMPUR /111 /2026	AOR20220001615C202600115
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/21868/2026	DIGANT KUMAR BEHERA @ DIGANT BEHERA	NIRMAL CHANDRA MOHANTY	CANTONMENT ROAD /277 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/21869/2026	MANORANJAN PRADHAN	BIJAY KUMAR BEHERA	DARINGBADI /165 /2026	AOR20220001736C202600180
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/21871/2026	CHANDAN SING @ KHADUA	DIBYA JYOTI SAHOO	REMUNA /76 /2026	AOD20240000587C202600132
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/21873/2026	PRATAP MAHAKUL	RANJIT MOHANTY	AUL /225 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/21874/2026	KARU KUMAR	BIJAY KUMAR BEHERA	//	AOR20220001736C202600179
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/21877/2026	ANANTA MAJHI	AMIT SUJAT BISWAL	ADVA /42 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/21881/2026	PITABAS PAHAN	MRUGANKA MAULI PATNAIK	//0	
		VS	VS	()	

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69	D-BLAPL/21883/2026	STATE OF ODISHA SANGRAM KESHARI SATAPATHY VS	RAMESH CHANDRA MAHARANA VS	// BADAMBADI /282 /2026 ()	
70	D-BLAPL/21885/2026	STATE OF ODISHA KALIA @ MANGARAJ MALLIK VS	SUKANTA KUMAR NAYAK VS	// RAJKANIKA /200 /2026 ()	
71	D-BLAPL/21896/2026	STATE OF ODISHA KANHA @ HRUSHIKESH BIHARI VS	DEBABRATA DASH VS	// SINAPALI /115 /2026 ()	
72	D-BLAPL/21898/2026	STATE OF ODISHA AKASH PADRA VS	RABINDRA KUMAR SAHOO VS	// BAMUNIGAM /106 /2023 ()	
73	D-BLAPL/21900/2026	STATE OF ODISHA ISWAR JENA VS	KULDEEP MOHANTY VS	// BALASORE TOWN /434 /2025 ()	AOD20240000012C202600225
74	D-BLAPL/21906/2026	STATE OF ODISHA PRAVATI MATHIA VS	SAPAN KUMAR LENKA VS	// BALIPATNA /387 /2025 ()	
75	D-BLAPL/21909/2026	STATE OF ODISHA CHANDAN MUKHI VS	KIRAN PATEL VS	// TIKABALI /99 /2026 ()	
76	D-BLAPL/21910/2026	STATE OF ODISHA SARAT CHANDRA DIGAL VS	ASHUTOS DASH VS	// DASPALLA /144 /2026 ()	
77	D-BLAPL/21911/2026	STATE OF ODISHA BHAGBANA BHOI @ BHAGABAN BHAOI VS	SACHIDANANDA PADHEE VS	// BHATILI /174 /2026 ()	
78	D-BLAPL/21912/2026	STATE OF ODISHA BANA PARIDA VS	SEEWA RANJAN MALLICK VS	// BAIDESWAR /123 /2023 ()	
79	D-BLAPL/21918/2026	STATE OF ODISHA VIJAY KUMAR SHARMA VS STATE OF ODISHA	RAJJEET ROY VS	// Maitri Vihar PS /82 /2026 () //	AOR20220001462C202600081

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80	D-BLAPL/21919/2026	K. MUNNA REDDY VS STATE OF ODISHA	KURESH PRASAD DASH VS	SHERAGADA /109 /2026 () //	AOR20220001390C202600026
81	D-BLAPL/21923/2026	BIKASH NAIK @ BISWAJIT BHOI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	RENGALI /165 /2026 () //	
82	D-BLAPL/21926/2026	PADMA @ PADMALAYA TANDI VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /394 /2025 () //	
83	D-BLAPL/21929/2026	BAPUNI NAYAK @ NANDA VS STATE OF ODISHA	PRAVAT RANJAN BARIK VS	MANCHESWAR P.S. /465 /2021 () //	
84	D-BLAPL/21934/2026	KALAKAR PANDA VS STATE OF ODISHA	DEEPTI RANJAN JENA VS	SAMBALPUR SADAR /109 /2017 () //	
85	D-BLAPL/21939/2026	KANHA NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /468 /2026 () //	
86	D-BLAPL/21940/2026	KARAN KUMAR SAHANI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //	
87	D-BLAPL/21947/2026	GOKULANANDA SINGH VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	TIGIRIA /137 /2025 () //	
88	D-BLAPL/21950/2026	N. NARASIMHA REDDY VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BADABAZAR /350 /2026 () //	
89	D-BLAPL/21951/2026	RAHUL GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /238 /2026 () //	
90	D-BLAPL/21952/2026	RAMESH BASTIA VS STATE OF ODISHA	SASWATA PATNAIK VS	TITILAGARH /225 /2026 () //	AOD20240001090C202600031
91	D-CMP/32705/2026	SHANTI JENA	MAHESWAR MOHANTY	//	

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		VS	VS	0	
		MADHUSUDAN ROUT		//	
92	D-CMP/32712/2026	SEEMA JAIN	RAJU KUMAR SATPATHY	//	
		VS	VS	0	
		SUBHALAXMI DIPTIMAYEE KHIRABDHI TANAYA		//	
93	D-CMP/32717/2026	BASANTA KUMAR NAYAK	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	0	
		ANUPAMA RANJIT		//	
94	D-CMP/32757/2026	STATE OF ODISHA	SWAYAMBU MISHRA, ASC	//	LOD20240000200C202600222
		VS	VS	0	
		M/S G.R. INFRAPROJECTS LIMITED		//	
95	D-CMP/32789/2026	SANGITA AGARWAL	SUVASHISH PATTANAİK	//	
		VS	VS	0	
		SACHIDANANDA PATI		//	
96	D-CMP/32799/2026	RCO BROTHERS,CUTTACK	AJIT CHANDRA MOHAPATRA	//	AOR20220001563C202600038
		VS	VS	0	
		NARBADI DEVI MODI		//	
97	D-CMP/32800/2026	PANCHANAN SWAIN	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		PRANABA KUMAR BISOYEE		//	
98	D-CMP/32903/2026	SARMILA MITRA	HARI KRUSHNA PANIGRAHI	//	
		VS	VS	0	
		A.LAKSHMI NARAYAN NAIDU		//	
99	D-CMP/32919/2026	SANJUKTA BARDHAN @ RAY	AMIT PRASAD BOSE	//	
		VS	VS	0	
		ASHIS KUMAR BARDHAN		//	
100	D-CMP/32923/2026	AYUB ALI KHAN	Dhananjaya Mund	//	AOR20220001492C202600184
		VS	VS	0	
		RASIDA BEGUM		//	
101	D-CMP/32941/2026	SANJEEV KUMAR MISHRA	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
		SURENDRA MANDAL		//	
102	D-CMP/32956/2026	KARUNAKAR POI	GOPAL PRASAD JENA	//	
		VS	VS	0	

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103	D-CMP/32963/2026	BALAKRUSHNA POI BHASKAR CHANDRA PATTANAIK VS	SUSANTA KUMAR BARAL VS	// // 0	AOR20220001297C202600170
104	D-CMP/33017/2026	HAREKRUSHNA PATTNAIK KHAGESWAR MOHANTY VS	BUDHIRAM DAS VS	// // 0	
105	D-CONTC/32681/2026	HARIHAR MOHANTY ROSALIN BISWAL VS	ADV. VS	// // 0	
106	D-CONTC/32682/2026	ASWATHI S, I.A.S. ARATI BEHERA VS	ADV. VS	// // 0	
107	D-CONTC/32683/2026	ASWATHI S, I.A.S. PRAMOD KUMAR PATRA VS	ADV. VS	// // 0	AOD20240000311C202600055
108	D-CONTC/32684/2026	SUBHA SARMA, SECRETARY WATER RESOURCES DEPARTMENT DWIJARAJ NAIK VS	ADV. VS	// // 0	AOD20240000311C202600056
109	D-CONTC/32688/2026	ARINDAM DAKUA , DIRECTOR OF MUNICIPAL ADMINISTRATION-CUM- ADDL. SECY. H AND U.D. DEPARTMENT JAYANTI PRADHAN VS	ADV. VS	// // 0	
110	D-CONTC/32691/2026	ASWATHI S, I.A.S. UMESH CHANDRA SAHOO VS	ADV. VS	// // 0	
111	D-CONTC/32694/2026	BIRENDRA KARKARA, DSE, ORISSA NARAHARI BAL VS	ADV. VS	// // 0	
112	D-CONTC/32697/2026	DR. N.THIRUMALA NAIK, I.A.S. SUJANA ROUT VS	ADV. VS	// // 0	
113	D-CONTC/32698/2026	ASWATHI S, COMMNR. CUM SECY TO GOVT., H AND FW DEPT., BBSR DHANANJAY MARNDI VS	ADV. VS	// // 0	AOR20220001535C202600184
		RASHMI RANJAN NAYAK, ADDITIONAL SECRETARY AND DIRECTOR, CAD PIM, WATER RESOURCES DEPARTMENT, ODISHA			

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114	D-CONTC/32699/2026	SABITRI PARIDA VS PRASANTA KUMAR PUHAN, ADDL. TAHASILDAR VYASANAGAR CUM TAHASILDAR INCHARGE, JAJPUR	LAKSHMAN MISHRA VS	// 0	
115	D-CONTC/32700/2026	RAMESH KUMAR SATAPATHY VS SUBHA SHARMA, SECRETARY TO GOVT, WATER RESOURCES DEPARTMENT, ODISHA	ADV. VS	// 0	AOR20220001535C202600186
116	D-CONTC/32703/2026	SUKANTA KUMAR SWAIN VS PRIYADARSHI SANGRAM KESHARI KHUNTIA, O.A.S.	ADV. VS	// 0	
117	D-CONTC/32718/2026	DEBENDRANATH SAHOO VS GITANJALI NAIK, TAHSILDAR, DHENKANAL	SOUMYA MISHRA VS	// 0	
118	D-CONTC/32726/2026	SUDHIR KUMAR MOHANTY VS GIRISH S.N., I.A.S.	ADV. VS	// 0	
119	D-CONTC/32772/2026	KALU CHARAN NAYAK VS ARVIND AGRAWAL, I.A.S.	ADV. VS	// 0	
120	D-CONTC/32778/2026	BAMADEV BEHERA VS SACHIN RAMCHANDRA JADHAV, I.A.S.	ADV. VS	// 0	
121	D-CONTC/32786/2026	DIBAKAR OJHA VS DR. PRADIP KUMAR HOTA, DIRECTOR, PUBLIC HEALTH, BBSR	ADV. VS	// 0	
122	D-CONTC/32791/2026	SANTANA PAL VS DR. PRADIP KUMAR HOTA, DIRECTOR, PUBLIC HEALTH, BBSR	ADV. VS	// 0	
123	D-CONTC/32793/2026	SRICHANDAN BEHERA VS TAPATI PATNAIK, C.E.O., UNITED PURI NIMAPARA CENTRAL COOPERATIVE BANK LTD., PURI	ADV. VS	// 0	
124	D-CONTC/32795/2026	DHARMAPADA BHUYAN VS SMRUTI RANJAN PRADHAN, I.A.S.	ADV. VS	// 0	
125	D-CONTC/32809/2026	BIGYAN CHANDRA SAHOO	ADV.	//	

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		VS	VS	0	
		SOVA SHARMA, I.A.S.		//	
126	D-CONTC/32818/2026	HEENA KUMARI NAIK	ADV.	//	
		VS	VS	0	
		SOVA SHARMA, I.A.S.		//	
127	D-CONTC/32835/2026	PRIYAMBADA BISWAL	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, I.A.S.		//	
128	D-CONTC/32844/2026	SONAL SAHU	SHIBANI SHANKAR PRADHAN	//	
		VS	VS	0	
		PRASHANT LOKHANDE, CHAIRMAN CBSE, NEW DELHI		//	
129	D-CONTC/32851/2026	REGISTRAR JUDICIAL, ORISSA HIGH COURT , CUTTACK	ADV.	//	
	CONTC/4196/2026	VS	VS	0	
		PINAKI DUTTA		//	
130	D-CONTC/32852/2026	AYUSH KUMAR SAHU	SHIBANI SHANKAR PRADHAN	//	
		VS	VS	0	
		PRASHANT LOKHANDE, CHAIRMAN CBSE, NEW DELHI		//	
131	D-CONTC/32854/2026	SUBASH CHANDRA PANDA	ADV.	//	
		VS	VS	0	
		KALI PRASANNA MOHAPATRA, I.A.S.		//	
132	D-CONTC/32857/2026	ANURADHA SETHI	ATMAJIT MANMITH DAS	//	
		VS	VS	0	
		PROF. CHANDI PRASAD NANDA, VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR		//	
133	D-CONTC/32862/2026	URMILA BADANAYAK	ADV.	//	
		VS	VS	0	
		BIRENDRA KORKORA, I.A.S.		//	
134	D-CONTC/32872/2026	CHANDAN KUMAR PANDA	ADV	//	AOR20220001563C202600039
		VS	VS	0	
		DR. BINOD BIHARI MISHRA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER,KEONJHAR		//	
135	D-CONTC/32874/2026	BANAMALI JENA @ JANA	ARUN KUMAR BEHERA	//	AOR20220003422C202600092
		VS	VS	0	
		PRAGNYA PARAMITA, TAHASILDAR OUPADA,BALASORE		//	
136	D-CONTC/32878/2026	BIJAYA DAS	JAGAJIBAN PRADHAN	//	
		VS	VS	0	

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137	D-CONTC/32881/2026	DIPAK MOHANTY, SUPERINTENDING ENGINEER, BAISINGA CANAL DIVISION, LAXMIPOSI/MAYURBHANJ PRADEEP KUMAR ROUT VS PABITRA MOHAN BARIK, O.E.S.	ADV. VS	// 0 //	
138	D-CONTC/32885/2026	GADADHAR SAHU VS SWAGATIKA RATH, ADDL. TAHASILDAR, KUKUDAKHANDI, GANJAM	ADV. VS	// 0 //	
139	D-CONTC/32894/2026	LIPI DAS VS DR. MONICA PRIYADARSHINI, I.A.S.	SUBHADUTTA ROUTRAY VS	// 0 //	
140	D-CONTC/32901/2026	AYUSHEE MOHANTY VS DR. MONICA PRIYADARSHINI, I.A.S.	SUBHADUTTA ROUTRAY VS	// 0 //	
141	D-CONTC/32909/2026	BISWANATH DHAR VS ARAVIND AGRAWAL, I.A.S.	SUBHADUTTA ROUTRAY VS	// 0 //	
142	D-CONTC/32912/2026	ABHAYA KUMAR MALLA VS SANJAY KUMAR SINGH, SECRETARY WORKS DEPARTMENT	ADV VS	// 0 //	AOD20260000117C202600044
143	D-CONTC/32913/2026	SUKADEV DAS VS SANJAY KUMAR SINGH, SECRETARY WORKS DEPTT.	ADV VS	// 0 //	AOD20260000117C202600045
144	D-CONTC/32915/2026	SUKANTI SAHOO VS DR. MONICA PRIYADARSHINI, I.A.S.	SUBHADUTTA ROUTRAY VS	// 0 //	
145	D-CONTC/32924/2026	HIREN PRAVA DEHUREE VS DR. N.THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //	
146	D-CONTC/32930/2026	DIPTY DAS VS DR. N.THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //	
147	D-CONTC/32938/2026	SMITA MOHAPATRA VS DR. N.THIRUMALA NAIK, I.A.S.	ADV. VS	// 0 //	

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148	D-CONTC/32944/2026	UTKAL KESHARI SAMAL VS DR. MONICA PRIYADARSHINI, I.A.S.	SUBHADUTTA ROUTRAY VS	// 0 //	
149	D-CONTC/32951/2026	KARUNAKAR NAYAK VS DR. MONICA PRIYADARSHINI, I.A.S.	SUBHADUTTA ROUTRAY VS	// 0 //	
150	D-CONTC/32957/2026	KALYANI MISHRA VS DR. MONICA PRIYADARSHINI, I.A.S.	SUBHADUTTA ROUTRAY VS	// 0 //	
151	D-CONTC/32962/2026	DR. SANGRAM CHHATOI VS ARABIND AGRAWAL, I.A.S.	ADV. VS	// 0 //	
152	D-CONTC/32969/2026	BIRANCHI NARAYAN BEHERA VS SACHIN RAMACHANDRAN JADAV, I.A.S.	ADV. VS	// 0 //	
153	D-CONTC/32974/2026	SUSHIL KUMAR KAR VS USHA PADHEE, ADDL. CHIEF SECY. TO GOVT. CUM COMMNR., H AND UD DEPT., BBSR	ADV. VS	// 0 //	
154	D-CONTC/32981/2026	SANJAY KUMAR PRADHAN VS DR. GIRIDHARI BHOI, MANAGING DIRECTOR, OPOLFED, BBSR	ADV. VS	// 0 //	
155	D-CONTC/33018/2026	BIJLA EKKA VS SUBHA SARMA, IAS	Lopamudra Pradhan VS	// 0 //	
156	D-CONTC/33020/2026	PRATIMA SETHI VS DIBYAJYOTI SMRUTI RANJAN DEO, SUB COLLECTOR, CUTTACK	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //	
157	D-CRLA/21733/2026	KALIA NAIK VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	BHAWANIPATNA TOWN /184 /2017 0 //	AOD20230000313C202600032
158	D-CRLA/21744/2026	MD. ZAMAL @ JAMAL VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	SAMBALPUR TOWN /151 /2024 0 //	
159	D-CRLA/21752/2026	SK. MONAF HUSEN	AMULYA RATNA PANDA	SPL.TASK FORCE /9 /2021	

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160	D-CRLA/21770/2026	VS STATE OF ODISHA PARTHA SARATHI MOHANTY	VS DEEPAK KUMAR SAHOO	() // BYREE /79 /2026	
161	D-CRLA/21795/2026	VS STATE OF ODISHA TUMESWAR DAS @ BULU	VS MANAS KUMAR CHAND	() // NARLA /8 /2017	
162	D-CRLA/21801/2026	VS STATE OF ODISHA KIRAN MUKHI	VS MANAS KUMAR CHAND	() // JAJPUR ROAD /278 /2025	
163	D-CRLA/21816/2026	VS STATE OF ODISHA DEBA @ DEBADATTA SAHOO	VS MANOJ KUMAR PANDA	() // TELKOI /171 /2023	
164	D-CRLA/21834/2026	VS STATE OF ODISHA MATA SINGH @ MATA SINGH DEOGAM	VS SK. ZAFARULLA	() // SARAT /71 /2025	
165	D-CRLA/21875/2026	VS STATE OF ODISHA KUMAR MANDI	VS JUGALA KISHORE PANDA	() // MATHILI /55 /2014	
166	D-CRLA/21899/2026	VS STATE OF ODISHA AMULYA KUMAR CHAMPATIRAY	VS DR.NIRANJAN SWAIN	() // PIPLI /10 /2012	
167	D-CRLA/21936/2026	VS STATE OF ODISHA ARTA NAYAK	VS AMITAV TRIPATHY	() // DASPALLA /71 /2010	
168	D-CRLA/21946/2026	VS STATE OF ODISHA SOUMYA RANJAN SABAT	VS BHARAT BHUSAN ROUTRAY	() // BIRMITRAPUR /271 /2026	
169	D-CRLMA/21913/2026	VS STATE OF ODISHA ABHISEK MOHANTY	VS BIJAYA KUMAR RAGADA	() // CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /224 /2025	
170	D-CRLMA/21924/2026	VS STATE OF ODISHA ABHISEK MOHANTY	VS BIJAYA KUMAR RAGADA	() // CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /224 /2025	

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171	D-CRLMA/21955/2026	STATE OF ODISHA TULASI DHANA SEKHAR VS	DEEPTI RANJAN JENA VS	// JANKIA P.S. /220 /2026 ()	
172	D-CRLMC/21720/2026	STATE OF ODISHA KARTIK CHANDRA SAHOO @ KARTIK SAHOO VS	TRILOCHAN DASH VS	// BHANDARIPOKHARI /209 /2017 ()	AOR20220002374C202600094
173	D-CRLMC/21737/2026	STATE OF ODISHA RAJIB LOCHAN SAHOO VS	ASHUTOSH MISHRA VS	// INDUSTRIAL ESTATE PS /26 /2025 ()	
174	D-CRLMC/21743/2026	STATE OF ODISHA LAXMAN MUNDA VS	ANJAN KUMAR BISWAL VS	// PANDAPADA /37 /2025 ()	AOR20220003390C202600039
175	D-CRLMC/21772/2026	STATE OF ODISHA PRATAP KUMAR MISHRA VS	SAMAPIKA MISHRA VS	// DAITARI /107 /2025 ()	
176	D-CRLMC/21774/2026	STATE OF ODISHA SATAK SETHI VS	RAMESH CHANDRA ROUT VS	// RAJNAGAR /441 /2025 ()	
177	D-CRLMC/21778/2026	STATE OF ODISHA MANAS PRADHAN @ MANAS RANJAN PRADHAN VS	PANCHANAN PANIGRAHI VS	// PARJANG /156 /2012 ()	AOD20250000009C202600080
178	D-CRLMC/21781/2026	STATE OF ODISHA G. KIRAN KUMAR ACHARYA VS	MOHAMMED FARADISH VS	// // 0 ()	
179	D-CRLMC/21784/2026	D.SURYA PRASAD ACHARYA PRIYABRATA TRIPATHY VS	SUBRAT PANDA VS	// MOTANGA /314 /2025 ()	AOR20220001729C202600017
180	D-CRLMC/21789/2026	PANKAJ KUMAR MAJHIA, DY SP INCHARGE IIC MOTANGA, DHENKANAL KSHITISH KUMAR PADHAN @ KSHITISH KUMAR PRAMANAN KUMAR CHAND VS	MANAS KUMAR CHAND VS	// BHAWANIPATNA SADAR /92 /2026 ()	
181	D-CRLMC/21813/2026	STATE OF ODISHA SEIKH @ SK TAJUDDIN @ RAJAN VS	BHARAT JALLI VS	// DAITARI /107 /2025 ()	AOD20240000581C202600083
		STATE OF ODISHA		//	

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182	D-CRLMC/21814/2026	MANAS PRADHAN @ MANAS RANJAN PRADHAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /124 /2012 () //	AOD20250000009C202600082
183	D-CRLMC/21838/2026	SANJIB KUMAR PATRA VS STATE OF ODISHA	BINAYA BHUSAN ROUTRAY VS	/ /0 () //	
184	D-CRLMC/21842/2026	RANJAN SAHANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /68 /2019 () //	
185	D-CRLMC/21846/2026	JIBITESH PATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	JODA /90 /2024 () //	
186	D-CRLMC/21857/2026	BATU BEHERA @ MANOJ KUMAR BEHERA VS STATE OF ODISHA	ASHOK KUMAR PANDA VS	BARAMBA /196 /2008 () //	
187	D-CRLMC/21859/2026	SABDAR KHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	RAMPUR (SONEPUR) /120 /2026 () //	
188	D-CRLMC/21861/2026	DAYANIDHIA NAHAK @ NAIK VS STATE OF ODISHA	ARUN KUMAR NAYAK VS	NAYAGARH SADAR /14 /2026 () //	AOR20220001266C202600024
189	D-CRLMC/21866/2026	ALEKHA PATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	SORO /73 /2002 () //	
190	D-CRLMC/21889/2026	GANESH MAHAKUD VS STATE OF ODISHA	SHAKTI PRASAD DAS VS	KARANJIA /148 /2022 () //	
191	D-CRLMC/21903/2026	CHAKRADHARA PADHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	VIGILANCE PS (BERHAMPUR) /9 /2021 () //	
192	D-CRLMC/21905/2026	RAJ BAHADUR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /295 /2025 () //	
193	D-CRLMC/21908/2026	PINAKIRANI SAHU	SURYAKANTA DWIBEDI	SAHADEV KHUNTA /247 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMC/21916/2026	DR. LAKSHMAN BEHERA	SANJIB KHANDAYATRAY	BALASORE TOWN /52 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMC/21917/2026	BIRA @ LAXMIDHAR PAL	ARUN KUMAR BEHERA	REMUNA /180 /2013	AOR20220003422C202600093
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMC/21920/2026	SHARMISTHA MAHAPATRA	SURYAKANTA JENA	JAJPUR ROAD /57 /2020	AOD20240000430C202600040
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLMC/21925/2026	MURARI PASAYAT	BIJAYA KUMAR RAGADA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLMC/21928/2026	BALIRAM PAN	RUDRA NARAYAN PARIJA	BARGAON /100 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMC/21931/2026	SAMARTH JAIN	SIDHARTHA DAS	MANGALA BAG /172 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLMC/21933/2026	NARAYAN DAKUA @ DEEPAK	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLMC/21938/2026	PABITRA MOHAN MISHRA	AMITAV TRIPATHY	MAHILA (BERHAMPUR) /9 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLMC/21941/2026	AJIT KUMAR KAR	DIBYAJYOTI SAHOO	/ /0	
		VS	VS	()	
		SARAT CHANDRA UPADHAYA		//	
203	D-CRLMC/21945/2026	SANJAYA KUMAR BEHERA	BISWAJIT RANJAN TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLMC/21949/2026	DR. ABINASH MOHANTY	DR. SIMANCHALLA RANJIT	AIR FIELD P.S. /287 /2026	
		VS	VS	()	

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205	D-CRLMC/21956/2026	STATE OF ODISHA AYUSMITA SETHY VS	DEEPTI RANJAN JENA VS	// GHASIPURA /204 /2018 ()	
206	D-CRLMP/21776/2026	STATE OF ODISHA GIRISH CHANDRA MOHANTY VS	AKSHAYA KUMAR SUBUDHI VS	// / /0 ()	
207	D-CRLMP/21810/2026	STATE OF ODISHA STATE OF ODISHA VS	PARTHA SARATHI NAYAK , A.G.A VS	// / / ()	LOD20240000194C202600225
208	D-CRLMP/21835/2026	SILJORA KALIMATI IRON AND MN MINES BIRENDRA KUMAR ROUT VS	HIMANSHU SEKHAR PANDA VS	// / /0 ()	
209	D-CRLMP/21878/2026	STATE OF ODISHA PARAMESWAR SAMAL VS	ANAND JENA VS	// / /0 ()	
210	D-CRLMP/21880/2026	STATE OF ODISHA DR. SUSANT KUMAR NAYAK VS	GOUTAM KUMAR ACHARYA, SR.ADV. VS	// / /0 ()	
211	D-CRLMP/21886/2026	STATE OF ODISHA SUDHIR MAHARANA VS	BIJAYA KUMAR BEHERA 1 VS	// / /0 ()	
212	D-CRLMP/21895/2026	STATE OF ODISHA SATYABATI BEHERA VS	UMA CHARAN MISHRA VS	// / /0 ()	
213	D-CRLMP/21932/2026	STATE OF ODISHA BINDUJA UPADHYAY VS	AFRAAZ SUHAIL VS	// ODAGAON /88 /2026 ()	AOD20240000544C202600020
214	D-CRLMP/21942/2026	STATE OF ODISHA SK HASIMUDDIN VS	ARUN KUMAR BEHERA VS	// KASAFAL MARINE /34 /2026 ()	AOR20220003422C202600094
215	D-CRLMP/21957/2026	STATE OF ODISHA ALEKHA PRASAD DASH VS	AJAYA KUMAR MOHARANA VS	// / /0 ()	
		STATE OF ODISHA		//	

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216	D-CRLREV/21766/2026	PINTA @ BADRI NARAYAN NAYAK VS STATE OF ODISHA	RAMANIKANTA PATTANAIK VS	TIRTOL /335 /2015 () //	
217	D-CRLREV/21775/2026	DEBAN ROUT VS STATE OF ODISHA	BISWARANJAN DALAI VS	MAHANGA /13 /2026 () //	AOR20220003722C202600129
218	D-CRLREV/21780/2026	JIBAN MARNDI VS STATE OF ODISHA	KULDEEP MOHANTY VS	// () //	AOD20240000012C202600224
219	D-CRLREV/21888/2026	PRANGYA PARAMITA SRICHANDAN VS STATE OF ODISHA	MANORANJAN KHATUA VS	CUTTACK SADAR /284 /2022 () //	
220	D-CRLREV/21897/2026	ARTA @ ARTABANDHU NAIK VS STATE OF ODISHA	ASHOK KUMAR SWAIN-1 VS	DASPALLA /68 /2008 () //	
221	D-EXP/32701/2026	ALEKH CHARAN SAHOO VS USHA PADHI, SECRETARY TO GOVT, HOUSING AND URBAN DEVELOPMENT DEPT, ODISHA/	MANAS PATI VS	// () //	AOR20220001535C202600187
222	D-EXP/32975/2026	SUNAKAR PRADHAN VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// () //	
223	D-FAO/32866/2026	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	AUROBINDA SAHOO VS	// () //	AOD20220003080C202600079
224	D-FAO/32867/2026	DIPIDIPALI MOHAPATRA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// () //	AOD20220003080C202600080
225	D-FAO/32869/2026	ANIRUDHA SAHOO VS STATE OF ODISHA	AUROBINDA SAHOO VS	// () //	AOD20220003080C202600081
226	D-FAO/32870/2026	SARADA PRASANNA SWAIN VS STATE OF ODISHA	AUROBINDA SAHOO VS	// () //	AOD20220003080C202600082
227	D-FAO/32875/2026	RABINDRA NAYAK	AUROBINDA SAHOO	//	AOD20220003080C202600083

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-FAO/33011/2026	PARBATI NAYAK	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		CHITTA ROUT		//	
229	D-FAO/33016/2026	ARUNA @ ARUN KUMAR DASH	JYOTI RANJAN KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-FAO/33019/2026	PRAMOD KUMAR RAY	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-FAO/33021/2026	VEDANTA ALUMINIUM METALS LTD., JHARSUGUDA	TANMAY MISHRA	//	
		VS	VS	0	
		DEEPTEE RANJAN GOCHHAYAT		//	
232	D-MACA/32672/2026	B.M., NATIONAL GENERAL INSURANCE CO. LTD., CUTACK	SUBARAT SATPATHY	//	
		VS	VS	0	
		SUMATI KUMBHAR		//	
233	D-MACA/32779/2026	M/S. SHRIRAM GENERAL INSURANCE CO. LTD., BHUBANESWAR	PRANSAWARI KUMAR MAHALI	//	
		VS	VS	0	
		SUMITRA MALIK		//	
234	D-MACA/32960/2026	D.M., UNITED INDIA INSURANCE COMPANTY LTD., BALASORE	RAMAKRISHNA PATI	//	
		VS	VS	0	
		DILIP KUMAR DASH		//	
235	D-MATA/32892/2026	PRIYADARSINI SETHI	SITAKANTA HOTA	//	
		VS	VS	0	
		SANTOSH KUMAR SETHI		//	
236	D-MSA/32794/2026	SAMIR JENA	SUVASHISH PATTANAIK	//	
		VS	VS	0	
		M/S. D.N. HOMES PVT. LTD., BHUBANESWAR		//	
237	D-MSA/32988/2026	HEMANTA KUMAR MOHANTY	BIJAYA KUMAR PARIDA	//	
		VS	VS	0	
		SANJAY KUMAR MISHRA		//	
238	D-MSA/32992/2026	HEMANTA KUMAR MOHANTY	BIJAYA KUMAR PARIDA	//	
		VS	VS	0	

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239	D-MSA/32993/2026	MANAS RANJAN MEHER HEMANTA KUMAR MOHANTY VS	BIJAYA KUMAR PARIDA VS	// // 0	
240	D-RPFAM/32781/2026	KAILASH CHANDRA JENA AVAYA @ ABHAYA PRASAD SAHOO VS	BIJAYA KUMAR BEHERA VS	// // 0	AOD20260000249C202600005
241	D-RPFAM/32882/2026	SUBHRAKANTI SAHOO PADMINI KANHAR VS	JAGANNATH BHUYAN VS	// // 0	
242	D-RSA/32908/2026	PRASHANT MALLICK KARUNAKAR PATTNAIK VS	Prashanta Nayak VS	// // 0	AOR20220001582C202600007
243	D-RSA/32910/2026	RAMAHARI PATTNAIK PRASANTA KUMAR MOHAPATRA VS	RAGHUNATH DASMOHAPATRA VS	// // 0	
244	D-RSA/32911/2026	PUNJAB NATIONAL BANK,BBSR BHARAT MISTRY VS	PRASANTA KUMAR MOHANTY (2) VS	// // 0	
245	D-RSA/32970/2026	SUDHESWAR PRASAD SAHU CHANDRA SEKHAR PATTJOSHI VS	DEBABRATA DASH VS	// // 0	
246	D-TRP(C)/32770/2026	BHAWANI SHANKAR PATTJOSHI RITIKA BEHERA VS	SOUBHAGYA KUMAR DASH VS	// // 0	AOR20220001631C202600215
247	D-TRPCRL/21958/2026	NARAYAN SETHI KALPATARU JENA VS	SOURAV SUMAN BHUYAN VS	// // 0	JALESWAR /406 /2026
248	D-WA/32656/2026	STATE OF ODISHA STATE OF ODISHA VS	SURYA NARAYAN PATNAIK, AGA VS	// // 0	LOD20240000194C202600224
249	D-WA/32798/2026	URMILA KANDI NALINIKANTA RAY VS	ADV. VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WA/32849/2026	PRATYUSH MISHRA VS THE INSTITUTE OF COMPANY SECRETARIES OF INDIA	AVIJIT PATNAIK VS OF INDIA	// 0 //	AOD20240000363C202600032
251	D-WP(C)/32654/2026	JITENDRA KUMAR RANA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS STATE OF ODISHA	// 0 //	AOR20220001736C202600177
252	D-WP(C)/32655/2026	SAMBHUNATH BEHERA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS STATE OF ODISHA	// 0 //	
253	D-WP(C)/32657/2026	DEBASHISHA HOTA VS UNION OF INDIA	IN PERSON VS UNION OF INDIA	// 0 //	AOR20220001293C202600006
254	D-WP(C)/32658/2026	RABINDRA SETHI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS STATE OF ODISHA	// 0 //	
255	D-WP(C)/32659/2026	RAMA MUNDA VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS STATE OF ODISHA	// 0 //	AOR20220003068C202600030
256	D-WP(C)/32660/2026	BIRANCHI NARAYAN DASH VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS STATE OF ODISHA	// 0 //	
257	D-WP(C)/32661/2026	MALATI NAIK VS UNION OF INDIA	KSHIROD KUMAR ROUT VS UNION OF INDIA	// 0 //	
258	D-WP(C)/32662/2026	SANTOSH PRASAD PANDA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS STATE OF ODISHA	// 0 //	
259	D-WP(C)/32663/2026	SAROJ KUMAR SWAIN VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS STATE OF ODISHA	// 0 //	
260	D-WP(C)/32664/2026	SUMITRA NAIK VS UNION OF INDIA	KSHIROD KUMAR ROUT VS UNION OF INDIA	// 0 //	
261	D-WP(C)/32665/2026	RAMESH CHANDRA HUIKA	BANSHIDHAR SATAPATHY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/32666/2026	GURUBARI NAIK @ GURUBARI DEI	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		UNION OF INDIA		//	
263	D-WP(C)/32667/2026	ABHAYA KUMAR MALLA	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/32668/2026	GANGADHAR PANDA	SUSHANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/32669/2026	MUNI NAIK	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		UNION OF INDIA		//	
266	D-WP(C)/32670/2026	KALI CHARAN JENA	SUSHANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/32671/2026	NAYANA BEWA @ NAYAN BEWA	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		UNION OF INDIA		//	
268	D-WP(C)/32673/2026	GANGADHAR ROUT	MANAS RANJAN PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/32674/2026	SUKANTI NAIK @ SUKANTI DEI	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		UNION OF INDIA		//	
270	D-WP(C)/32675/2026	SARADA NAIK@SARALA NAIK	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		UNION OF INDIA		//	
271	D-WP(C)/32676/2026	ARUNA KUMARA MISHRA	KAMALAKANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/32677/2026	PRAMILA DEI @ PRAMILA NAYAK	KSHIROD KUMAR ROUT	//	
		VS	VS	0	

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273	D-WP(C)/32678/2026	UNION OF INDIA ANJAN KUMAR SAHU @ ANJAN BHARADWAJ VS STATE OF ODISHA	BHUBANESWAR DASH VS	// // 0	
274	D-WP(C)/32679/2026	SUKANTI NAYAK VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //	
275	D-WP(C)/32680/2026 WP(C)/22491/2026	KALAM COLLEGE OF NURSING, GANJAM VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //	
276	D-WP(C)/32685/2026	NRUSINGHA NANDA MOHAPATRA VS STATE OF ODISHA	VS	// 0 //	
277	D-WP(C)/32686/2026	CHITTARANJAN BHOL VS PRINCIPAL, INSTITUTE OF TEXTILE TECHNOLOGY (ITT), CUTTACK	BIJAYA KUMAR PATTANAİK VS	// 0 //	
278	D-WP(C)/32687/2026	JYOTI RANJAN PARIDA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //	
279	D-WP(C)/32689/2026 WP(C)/22431/2026	DR.DEBENDRA NARAYAN PATRI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
280	D-WP(C)/32690/2026	ASWINI KUMAR PRADHAN VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //	
281	D-WP(C)/32692/2026	SIDHARTHA PRUSTY VS REGISTRAR, STATE CONSUMER DISPUTES REDRESSA COMMISSION, ODISHA	SAILABALA JENA VS	// 0 //	
282	D-WP(C)/32693/2026	MANAS RANJAN MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
283	D-WP(C)/32695/2026	BISHWARANJAN SWAIN VS R.T.O.KATAKA	KHIROD CHANDRA MAJHI VS	// 0 //	

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284	D-WP(C)/32696/2026	BISHWARANJAN SWAIN VS R.T.O.KATAKA, KATAKA	KHIROD CHANDRA MAJHI VS	// 0 //	
285	D-WP(C)/32702/2026	SUCHITRA SAHOO VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //	
286	D-WP(C)/32704/2026 WP(C)/22461/2026	KIRANBALA SAMAL VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //	
287	D-WP(C)/32706/2026	BHOPAL KUANAR VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
288	D-WP(C)/32707/2026	PRANAKRUSHNA PADHAN VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202600180
289	D-WP(C)/32708/2026	LAXMIPRIYA SETHY VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //	AOD20240000557C202600083
290	D-WP(C)/32709/2026	RAJESH GOND VS THE COMMISSIONER CGST, CX AND CUSTOMS, BHUBANESWAR	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //	AOD20220003611C202600046
291	D-WP(C)/32710/2026	CHINTAMANI PRUSTI VS COLLECTOR, BALASORE	SOMA PATNAIK VS	// 0 //	AOD20260000117C202600043
292	D-WP(C)/32711/2026	SITARAM KUANAR VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
293	D-WP(C)/32713/2026	UNION OF INDIA VS SPECIAL LAND ACQUISITION OFFICER, TALCHER	BHABANI SHANKAR RAYAGURU,SR.P.C. VS	// 0 //	AOR20220001745C202600003
294	D-WP(C)/32714/2026	RABINDRA KUANAR VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
295	D-WP(C)/32715/2026	ANWAR KHAN	UPASIKA SAMANTARAY	//	

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	WP(C)/22495/2026	VS STATE OF ODISHA	VS	0 //	
296	D-WP(C)/32716/2026	NARAYAN SAHOO VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //	
297	D-WP(C)/32719/2026	UTKAL VANI, KHURDA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
298	D-WP(C)/32720/2026 WP(C)/22443/2026	SUDARSAN BAL VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //	
299	D-WP(C)/32721/2026	SUJATA KUMARI BEHERA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //	
300	D-WP(C)/32722/2026	KATIKATA, PRIMARY AGRICULTURAL CO-OPERATIVE SOCIETY, MIBHRA VS KEDARNATH JENA	MASORENTIAS, MIBHRA VS	// 0 //	
301	D-WP(C)/32723/2026	TANMAYA PANDA VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //	
302	D-WP(C)/32724/2026	M/S JAY MAA MOTORS, SAMBALPUR VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	
303	D-WP(C)/32725/2026	RAJ KUMAR DEHURI VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	// 0 //	
304	D-WP(C)/32727/2026	BIDULATA SAHOO VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //	
305	D-WP(C)/32728/2026	SANHITA MOHANTY VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //	
306	D-WP(C)/32729/2026	MUKTIDIBYA ROUTRAY VS	KRUSHNA CHANDRA RATH VS	// 0	

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307	D-WP(C)/32730/2026	STATE OF ODISHA SASMITA SWAIN VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
308	D-WP(C)/32731/2026	STATE OF ODISHA PRAFULLA KUMAR SWAIN VS	NARAYAN PRASAD PARIJA VS	// // 0	
309	D-WP(C)/32732/2026	STATE OF ODISHA SASMITA SWAIN VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
310	D-WP(C)/32733/2026	STATE OF ODISHA PANKAJINI BISWAL VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
311	D-WP(C)/32734/2026	STATE OF ODISHA SUKANTA JENA VS	LAMBODAR PRADHAN VS	// // 0	
312	D-WP(C)/32735/2026	THE TAHASILDAR, MAHAKALAPARA SUKANTI SAMAL VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
313	D-WP(C)/32736/2026	STATE OF ODISHA RAMA MUNDA VS	SUMIT KUMAR MOHANTY VS	// // 0	AOR20220003068C202600031
314	D-WP(C)/32737/2026	STATE OF ODISHA SUSITA DIGAL VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
315	D-WP(C)/32738/2026	STATE OF ODISHA GITANJALI BEHURA VS	LAMBODAR PRADHAN VS	// // 0	
316	D-WP(C)/32739/2026	THE TAHASILDAR, PATTAMUNDAI KANAK PARIDA VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
317	D-WP(C)/32740/2026	STATE OF ODISHA TULASI MEHER VS	TARUN PATNAIK VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/32741/2026	PRATIMA SETHI VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS VS	// 0 //	AOR20220003068C202600032
319	D-WP(C)/32742/2026	RAMA MUNDA VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS VS	// 0 //	
320	D-WP(C)/32743/2026	ISHRAT FATIMA SIDDIQUA VS STATE OF ODISHA	HARIPAD MOHANTY VS VS	// 0 //	
321	D-WP(C)/32744/2026	SANTOSH KUMAR PANDA VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS VS	// 0 //	
322	D-WP(C)/32745/2026	UNION OF INDIA VS SPECIAL LAND ACQUISITION OFFICER, TALCHER, ANGUL	DARPANARAYAN PATTNAYAK VS VS	// 0 //	
323	D-WP(C)/32746/2026	SANKARSAN BEHERA VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS VS	// 0 //	
324	D-WP(C)/32747/2026	ANUP JYOTI MOHANTY VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS VS	// 0 //	
325	D-WP(C)/32748/2026	RAJIB KUMAR ROUT VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS VS	// 0 //	
326	D-WP(C)/32749/2026 WP(C)/22464/2026	DR.AMIT KUMAR AGRAWAL VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS VS	// 0 //	
327	D-WP(C)/32750/2026	RENUBALA PANDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS VS	// 0 //	AOD20250000901C202600018
328	D-WP(C)/32751/2026	BALASORE COLLEGE OF ENGINEERING AND TECHNOLOGY VS STATE OF ODISHA	MOHOKRASAD DASH VS VS	// 0 //	
329	D-WP(C)/32752/2026	TAPAN KUMAR BEHERA	PRAVAT CHANDRA MOHANTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/32753/2026	MANDAKINI BEHERA	PRAVAT CHANDRA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/32754/2026	NIRAKAR SAMAL	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		UNION OF INDIA		//	
332	D-WP(C)/32755/2026	SUSANTA PATRA	PRAVAT CHANDRA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/32756/2026	SUVENDU SHEKHAR TRIPATHY	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/32758/2026	SAROJ KUMAR SAHU	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/32759/2026	SATCHIDANANDA DALEI	UMESH CHANDRA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/32760/2026	JAYAKRUSHNA MISHRA	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/32761/2026	SUSANTA PATRA	PRAVAT CHANDRA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/32763/2026	PUNYASLOKA PATRA	PRAVAT CHANDRA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/32764/2026	DR. NIVEDITA PANI	AMIT PRASAD BOSE	//	
		VS	VS	0	
		DR. J. KISHORE		//	
340	D-WP(C)/32765/2026	MANAGING COMMITTEE OF NANDI SHANTILATA USAPANGRAM (M.E) SCHOOL, BALASORE	PANGRAM	//	
		VS	VS	0	

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341	D-WP(C)/32766/2026	STATE OF ODISHA GITANJALI PRADHAN VS	PRAVAT CHANDRA MOHANTY VS	// // 0	
342	D-WP(C)/32767/2026	STATE OF ODISHA SEBATI MANI PATRA VS	PRAVAT CHANDRA MOHANTY VS	// // 0	
343	D-WP(C)/32768/2026	STATE OF ODISHA MANAGING COMMITTEE OF RASIK CHANDRA UPPER PRIMARY (MA) SCHOOL, BALASORE VS	PRAVAT CHANDRA MOHANTY VS	// // 0	
344	D-WP(C)/32769/2026	STATE OF ODISHA AMIYA PRASAD CHOUDHURY VS	PRASANTA KUMAR MISHRA VS	// // 0	
345	D-WP(C)/32771/2026	STATE OF ODISHA SARBESWAR PATI VS	PRASANTA KUMAR MISHRA VS	// // 0	
346	D-WP(C)/32773/2026	STATE OF ODISHA RAMA MUNDA VS	SUMIT KUMAR MOHANTY VS	// // 0	AOR20220003068C202600033
347	D-WP(C)/32774/2026	STATE OF ODISHA PRASANNA KUMAR MAHANTA VS	TUSHAR KANTA NAYAK VS	// // 0	
348	D-WP(C)/32775/2026	STATE OF ODISHA MANAGING COMMITTEE OF BASULAI UPPER PRIMARY SCHOOL, JAJPUR VS	TUSHAR KANTA NAYAK VS	// // 0	
349	D-WP(C)/32776/2026	STATE OF ODISHA RAMA MUNDA VS	SUMIT KUMAR MOHANTY VS	// // 0	AOR20220003068C202600034
350	D-WP(C)/32777/2026	STATE OF ODISHA RAMA MUNDA VS	SUMIT KUMAR MOHANTY VS	// // 0	AOR20220003068C202600035
351	D-WP(C)/32780/2026	STATE OF ODISHA RANJITA PRADHAN VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // 0 //	

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352	D-WP(C)/32782/2026	MANAGING COMMITTEE OF MIRZAPUR UPPER PRIMA VS STATE OF ODISHA	MANAS RANJAN BAUG VS PRASANTA KUMAR MISHRA	// 0 //	
353	D-WP(C)/32783/2026	RABINDRA NATH PANDA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS //	// 0 //	
354	D-WP(C)/32784/2026	GOURAV AGRAWAL VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, BHAWANIPATNA	MANISHA AGARWAL VS //	// 0 //	AOR20260000209C202600002
355	D-WP(C)/32785/2026	AMULYA KUMAR TRIPATHY VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS //	// 0 //	
356	D-WP(C)/32787/2026	PANCHANAN JENA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS //	// 0 //	
357	D-WP(C)/32788/2026	SIBA CHARAN BARIK VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS //	// 0 //	
358	D-WP(C)/32790/2026	DEBENDRA NATH DEY VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS //	// 0 //	
359	D-WP(C)/32792/2026	BISHESWAR DASH VS THE HONBLE CHIEF MINISTER, ODISHA	VS VS //	// 0 //	
360	D-WP(C)/32796/2026 WP(C)/22503/2026	KUNTALA PARIDA VS THE EXECUTIVE OFFICER, DHENKANAL MUNICIPALITY, DHENKANAL	RAJESH RANJAN SAHOO VS //	// 0 //	
361	D-WP(C)/32797/2026	NIRUPAMA SAHOO VS COLLECTOR AND DIST.MAGISTRATE, KHURDA	B.B.CHAMPATIRAY VS //	// 0 //	
362	D-WP(C)/32801/2026	BASANTA KUMAR NAYAK VS STATE OF ODISHA	PARTHA SARATHI DAS VS //	// 0 //	AOD20240000364C202600180
363	D-WP(C)/32802/2026	ANJUSHREE PATRA	MANAS RANJAN BAUG	//	AOR20220002374C202600097

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364	D-WP(C)/32803/2026	VS	VS	0	AOD20240000338C202600089
		STATE OF ODISHA		//	
		DR. PRAVATI KUMARI MAHAPATRA	SAMEER KUMAR DAS	//	
365	D-WP(C)/32804/2026	VS	VS	0	AOD20240000338C202600090
		STATE OF ODISHA		//	
		MAJOR DILLIP KUMAR NAYAK	SAMEER KUMAR DAS	//	
366	D-WP(C)/32805/2026	VS	VS	0	
		STATE OF ODISHA		//	
		DIPAK KUMAR PRADHAN	SIDHESWAR MALLIK	//	
367	D-WP(C)/32806/2026	VS	VS	0	
		STATE OF ODISHA		//	
		JAMBESWAR BEHERA	BHARATI DASH	//	
368	D-WP(C)/32807/2026	VS	VS	0	
		STATE OF ODISHA		//	
		KARTIKA CHANDRA BEHERA	ANANTA NARAYAN PATTANAYAK	//	
369	D-WP(C)/32808/2026	VS	VS	0	
		STATE OF ODISHA		//	
		MINAKSHI SINGH	SIDHESWAR MALLIK	//	
370	D-WP(C)/32810/2026	VS	VS	0	
		STATE OF ODISHA		//	
		PRADIPTA KUMAR SAHOO	KUNAL KUMAR SWAIN	//	
371	D-WP(C)/32811/2026	VS	VS	0	
		STATE OF ODISHA		//	
		BIBHUTI BHUSAN SAHOO	SUBASH CHANDRA PANI	//	
372	D-WP(C)/32812/2026	VS	VS	0	
		STATE OF ODISHA		//	
		RAMESH PRADHAN	MADAN MOHAN SWAIN	//	
373	D-WP(C)/32813/2026	VS	VS	0	
		STATE OF ODISHA		//	
		PRASANTA SWAIN	KUNAL KUMAR SWAIN	//	
374	D-WP(C)/32814/2026	VS	VS	0	
		STATE OF ODISHA		//	
		HEMANTA KUMAR PANDA	BANAMALI SAHOO	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/32815/2026	ADDL.COMMISSIONER, ADDL.REVISION COURT NO IV, ODISHA ANIRUDHA DAS VS	SUMITRA MOHANTY VS	// // 0	
376	D-WP(C)/32816/2026	INDIAN RED CROSS SOCIETY, NEW DELHI UNION OF INDIA VS	RAJESH KUMAR MAHAPATRA, S.P.C VS	// // 0	AOR20220001639C202600015
377	D-WP(C)/32817/2026	SPECIAL LAND ACQUISITION OFFICER GEC SCHOOL OF NURSING VS	DEVI PRASAD DASH VS	// // 0	AOD20250000901C202600019
378	D-WP(C)/32819/2026	STATE OF ODISHA BANDANA TRIPATHY VS	SUBASH CHANDRA ACHARYA VS	// // 0	AOR20220004051C202600027
379	D-WP(C)/32820/2026	STATE OF ODISHA SUBHA SANDHYA ROUT VS	SURESH CHANDRA DASH VS	// // 0	AOD20240000953C202600007
380	D-WP(C)/32821/2026	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD SHANTILATA SWAIN VS	SURESH CHANDRA DASH VS	// // 0	AOD20240000953C202600008
381	D-WP(C)/32822/2026	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD NARESH KUMAR JENA VS	DIPANKAR ACHARYA VS	// // 0	
382	D-WP(C)/32823/2026	STATE OF ODISHA RAI SRI CHINMOYEE SRICHANDAN VS	SOUBHAGYA SWAIN VS	// // 0	AOR20220001296C202600100
383	D-WP(C)/32824/2026	REGISTRAR OF COMPANIES, MINISTRY OF CORPORATE AFFAIRS SK. SAMI AKHTAR VS	SURENDRA KUMAR SAHOO VS	// // 0	AOD20240000806C202600039
384	D-WP(C)/32825/2026	STATE OF ODISHA RAI SRI CHINMAYA SRICHANDAN VS	SOUBHAGYA SWAIN VS	// // 0	AOR20220001296C202600101
385	D-WP(C)/32826/2026	REGISTRAR OF COMPANIES, MINISTRY OF CORPORATE AFFAIRS BISWARANJAN SINGDEVSAHAN VS	SURENDRA KUMAR SAHOO VS	// // 0	AOD20240000806C202600040
		STATE OF ODISHA		//	

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386	D-WP(C)/32827/2026	M. JAMUNA @ JAMUNA NAIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS VS	// 0 //	AOD20240000338C202600087
387	D-WP(C)/32828/2026	SRIDHAR LENKA VS COLLECTOR, JAJPUR	ARIJEET MISHRA VS VS	// 0 //	
388	D-WP(C)/32829/2026	PRABHASINI MOHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS VS	// 0 //	
389	D-WP(C)/32830/2026	MAHESWAR BEHERA VS UNION OF INDIA	ABHIRAM SWAIN VS VS	// 0 //	
390	D-WP(C)/32831/2026	CHOUDHURY SATYABRATA MOHANTY VS STATE OF ODISHA	SAMEER KUMAR DAS VS VS	// 0 //	AOD20240000338C202600086
391	D-WP(C)/32832/2026	SRI VIHAR DEVELOPMENT COMMITTEE VS STATE OF ODISHA	SAMEER KUMAR DAS VS VS	// 0 //	AOD20240000338C202600088
392	D-WP(C)/32833/2026 WP(C)/22499/2026	KIRAN CHANDRA MALIK VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS VS	// 0 //	
393	D-WP(C)/32834/2026	AKASH KUMAR NAYAK VS UNION OF INDIA	BIBHUTI BHUSAN SWAIN VS VS	// 0 //	
394	D-WP(C)/32836/2026 WP(C)/22505/2026	PRAFULLA MALIK VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS VS	// 0 //	
395	D-WP(C)/32837/2026	CHOUDHURY DHRUBA CHARAN SAMANTARA VS STATE OF ODISHA	ALOK KUMAR PANDA VS VS	// 0 //	
396	D-WP(C)/32838/2026	MAHESWAR PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS VS	// 0 //	
397	D-WP(C)/32839/2026	HADIBANDHU KARAN	JNANA RANJAN KAR	//	

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		VS	VS	0	
		TAHASILDAR, BALIKUDA, JAGATSINGHPUR		//	
398	D-WP(C)/32840/2026	ARJUNA PRADHAN	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/32841/2026	NRUSINGHA CHARAN SWAIN	ALOK KUMAR PANDA	//	
		VS	VS	0	
		AXIS BANK LTD., KHORDHA		//	
400	D-WP(C)/32842/2026	ANADI MALLICK	BIDESH RANJAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/32843/2026	S.SEETA	RABINDRA KUMAR PATNAIK	//	
		VS	VS	0	
		UNION OF INDIA		//	
402	D-WP(C)/32845/2026	SIBARAM MALLIA	ALOK KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/32846/2026	DWARIKA PRASADA GHADAI	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/32847/2026	M/S.JAGDAMBA POLYMERS LTD, BALESWAR	GOURI MOHAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/32848/2026	PRADEEP KUMAR PATRA	NITYA RANJAN SAHOO	//	
		VS	VS	0	
		UNION BANK OF INDIA		//	
406	D-WP(C)/32850/2026	GOBINDA CHANDRA PANIGRAHI	AJAYA KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/32853/2026	PURNA CHANDRA MALIK	SRIKANTA KUMAR NATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/32855/2026	NATABAR NAIK	SRIKANTA KUMAR NATH	//	
		VS	VS	0	

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409	D-WP(C)/32856/2026	STATE OF ODISHA UNION OF INDIA VS LAND ACQUISITION, ZONE OFFICER, TALCHER	AJAY KUMAR ROY VS	// // 0 //	
410	D-WP(C)/32858/2026	DHANESWAR NAIK VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //	
411	D-WP(C)/32859/2026	LAXMIKANTA SAHU VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //	
412	D-WP(C)/32860/2026	SAYED MOHAMMAD ISHAQUE @ BISMILLA KHAN @ SHYED MOHAMMAD ISHAN VS COLLECTOR AND D.M.ANGUL	SHYED MOHAMMAD ISHAN VS	// 0 //	
413	D-WP(C)/32861/2026	SANATAN NAIK VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //	
414	D-WP(C)/32863/2026	SARASWATI PRAMANIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
415	D-WP(C)/32864/2026	JUBARAJ SAHU VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //	
416	D-WP(C)/32865/2026	SARASWATI NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
417	D-WP(C)/32868/2026	LAXMIKANTA BIBHAR VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //	
418	D-WP(C)/32871/2026	PRIYAJIT KHATUA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
419	D-WP(C)/32873/2026	RANJITA BEHERA VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	// 0 //	

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420	D-WP(C)/32876/2026	MANASH RANJAN PATRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
421	D-WP(C)/32877/2026	PRADIP KUMAR PATEL VS UNION OF INDIA	SIDDHANT SARANGI VS	// 0 //	
422	D-WP(C)/32879/2026	SIBABRAT PANIGRAHI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
423	D-WP(C)/32880/2026	RUPABANTA PADHAN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
424	D-WP(C)/32883/2026	BIJAY RAM SWAIN VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //	
425	D-WP(C)/32884/2026	SATYAMAYA ACHARYA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
426	D-WP(C)/32886/2026	NIKHIL KUMAR DHAL VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //	
427	D-WP(C)/32887/2026	SRABAN KUMAR PRAMANIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
428	D-WP(C)/32888/2026	SUSANTA KUMAR MOHAPATRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
429	D-WP(C)/32889/2026	MADAN MOHAN BEHERA VS STATE OF ODISHA	ABHISHEK MOHANTY VS	// 0 //	
430	D-WP(C)/32890/2026	ASHWINI KUMAR BEHERA VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //	
431	D-WP(C)/32891/2026	BALARAM SAHOO	SATYA SHIVA DASH	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/32893/2026	MADHUSUDAN NAYAK	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
		PRINCIPAL SECRETARY TO GOVT. TOURISM	DEPARTMENT PARYATAN BHAWAN LEWISH ROAD, ODISHA		
433	D-WP(C)/32895/2026	BISWAMBARA PRADHAN	SASMITA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/32896/2026	DURYODHAN SAHOO	PRAJNA SARITA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/32897/2026	SANTOSH KUMAR PUTEI	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/32898/2026	ALOK KUMAR DAS	RAJU KUMAR SATPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/32899/2026	SUSIL KANTA PANDA	ABINASH ROUTHAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
438	D-WP(C)/32900/2026	PRADEEP KUMAR MAHANTA	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE STATE TAX OFFICER, ENFORCEMENT UNIT, BARBIL		//	
439	D-WP(C)/32902/2026	RAJU MINZ	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/32904/2026	DEEPAK KUMAR NAIK	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/32905/2026	SPS GEOMINING SOLUTION PRIVATE LTD, BARBIL, KHONAMPUR	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/32906/2026	LAXMINARAYAN MOHAPATRA	ABINASH ROUTHAY	//	
		VS	VS	0	

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443	D-WP(C)/32907/2026	STATE OF ODISHA RANJAN BARGE VS	ANAM CHARAN PANDA VS	// // 0	
444	D-WP(C)/32914/2026	STATE OF ODISHA LUKTESWAR PATEL VS	SUBHADUTTA ROUTRAY VS	// // 0	
445	D-WP(C)/32916/2026	STATE OF ODISHA JANAKI ROUT VS	KUNAL KUMAR SWAIN VS	// // 0	
446	D-WP(C)/32917/2026	STATE OF ODISHA D. KUMARI RASMITA BINDHANIRA VS	SUKANTA KUMAR MISHRA VS	// // 0	
447	D-WP(C)/32918/2026	STATE OF ODISHA GANESH BISWAL VS	KUNAL KUMAR SWAIN VS	// // 0	
448	D-WP(C)/32920/2026	STATE OF ODISHA JYOTI PRAKASH ROUT VS	ASUTOSH MOHANTY VS	// // 0	
449	D-WP(C)/32921/2026	THE ENFORCEMENT OFFICER, CUTTACK GIRIJA SANKAR MISHRA VS	ASHUTOSH MOHANTA VS	// // 0	
450	D-WP(C)/32922/2026	STATE OF ODISHA BIJOYALAXMI PANDA VS	AMIYA KUMAR MOHANTY A VS	// // 0	AOR20220001634C202600001
451	D-WP(C)/32925/2026	TATA POWER NORTHERN ODISHA DISTRIBUTION LTD PRASANTA KUMAR MOHAPATRA VS	RAGHUNATH DASMOHAPATRA VS	// // 0	AOR20240000004C202600042
452	D-WP(C)/32926/2026	PUNJAB NATIONAL BANK NANDA NAIK VS	SUBHAM AGRAWAL VS	// // 0	AOR20220001380C202600025
453	D-WP(C)/32927/2026	STATE OF ODISHA JHASAKETAN MISHRA VS	JYOTI RANJAN KHUNTIA VS	// // 0	
		STATE OF ODISHA		//	

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454	D-WP(C)/32928/2026	BANAMALI JENA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// 0 //	AOR20220003422C202600091
455	D-WP(C)/32929/2026	NAMITA MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	AOD20220001927C202600101
456	D-WP(C)/32931/2026	MANOJ KUMAR NATH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	AOD20220001927C202600100
457	D-WP(C)/32932/2026	BABITA RANI PATRA VS STATE OF ODISHA	ASUTOSH ROUT VS	// 0 //	AOD20230000737C202600106
458	D-WP(C)/32933/2026	SABITA MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
459	D-WP(C)/32934/2026	BHARAT CHANDRA JENA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //	AOD20230000737C202600107
460	D-WP(C)/32935/2026	PRAKASH CHANDRA PATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //	
461	D-WP(C)/32936/2026	SRI SATABHAUNI THAKURANI, BHADRAK VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
462	D-WP(C)/32937/2026	MANDAPADA CHRISTIAN MANDALI VS STATE OF ODISHA	BUBHUTI BHUSAN MISHRA VS	// 0 //	AOD20240000951C202600006
463	D-WP(C)/32939/2026	N CHANDRA SEKHAR REDDY VS State Of Odisha	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202600169
464	D-WP(C)/32940/2026	K VENKETESH VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// 0 //	AOD20240000430C202600041
465	D-WP(C)/32942/2026	RAMESH KUMAR PRUSTI	NIHAL RATH	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
466	D-WP(C)/32943/2026	KALPANA JENA	JYOTI RANJAN KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
467	D-WP(C)/32945/2026	HRUSHIKESH RATH	afraaz suhail	//	AOD20240000544C202600019
		VS	VS	0	
		STATE OF ODISHA PRINCIPAL SECRETARY REVENUE AND DISATER MANAGMENT DEPARTMENT			
468	D-WP(C)/32946/2026	BHIKARI PARIDA	KURESH PRASAD DASH	//	AOR20220001390C202600027
		VS	VS	0	
		STATE OF ODISHA		//	
469	D-WP(C)/32947/2026	KAILASH KUMAR PADHI	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
470	D-WP(C)/32948/2026	KABITA SA	Asim Kumar Dash	//	AOR20220001593C202600024
		VS	VS	0	
		STATE OF ODISHA		//	
471	D-WP(C)/32949/2026	GOLAPILLI APANA @ G.APPANA	ASHOK DAS	//	
		VS	VS	0	
		THE AUTHORISED OFFICER ODISHA GRAMEEN BANK, HARIDAKHANDI BRANCH, GANJAM			
472	D-WP(C)/32950/2026	BANAJ KUMAR BEHERA	SANJAY KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
473	D-WP(C)/32952/2026	GAJENDRA PRASAD KAMILA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
474	D-WP(C)/32953/2026	DEEPAK KUMAR NAIK	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
475	D-WP(C)/32954/2026	MINATI GIRI	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
476	D-WP(C)/32955/2026	BRAJAKISHORE SAHOO	RAJKISHORE SWAIN	//	
		VS	VS	0	

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477	D-WP(C)/32958/2026	STATE OF ODISHA ASHOK KUMAR PARIDA VS	RAJKISHORE SWAIN VS	// // 0	
478	D-WP(C)/32959/2026	STATE OF ODISHA JYOTI PRAKASH MOHANTY VS	GAUTAM CHARAN ROUT VS	// // 0	
479	D-WP(C)/32961/2026	BUDHUNI DAS SUBRAT KUMAR PUROHIT VS	RANJAN KUMAR NAYAK VS	// // 0	
480	D-WP(C)/32964/2026	SECRETARY, STATE CONSUMER DISPUTE REDRESSAL COMMISSION, ODISHA, CUTTACK RAMANANDA MISHRA VS	SUBHADUTTA ROUTRAY VS	// // 0	
481	D-WP(C)/32965/2026	STATE OF ODISHA DR.NIBEDITA PANI VS	AMIT PRASAD BOSE VS	// // 0	
482	D-WP(C)/32966/2026	DR.J.KISHORE SK.RAHEMTULLAH VS	NIRANJAN LENKA VS	// // 0	
483	D-WP(C)/32967/2026	STATE OF ODISHA PABITRA KUMAR DANDASANA VS	SUBHADUTTA ROUTRAY VS	// // 0	
484	D-WP(C)/32968/2026	STATE OF ODISHA RINA SAHOO VS	NIRANJAN LENKA VS	// // 0	
485	D-WP(C)/32971/2026	STATE OF ODISHA PURNA CHANDRA NAYAK VS	PRAVAT RANJAN SUTAR VS	// // 0	
486	D-WP(C)/32972/2026	STATE OF ODISHA SAROJAKANTA MAHAPATRA VS	SWAPNA KUMAR OJHA VS	// // 0	
487	D-WP(C)/32973/2026	STATE OF ODISHA BENUDHAR PRADHAN VS	KUNAL KUMAR SWAIN VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-WP(C)/32976/2026	MAA SANTOSHI SELF HELP GROUP (SHG), NAYAGARH VS STATE OF ODISHA	KABIRAJ PRADHAN VS STATE OF ODISHA	// 0 //	
489	D-WP(C)/32977/2026	ARUNDHATI VIHAR RESIDENTS WELFARE TRUST(ANANTAPUR) VS GRIEVANCE REDRESSAL FORUM, KHURDA	ANANTAPUR VS GRIEVANCE REDRESSAL FORUM, KHURDA	// 0 //	
490	D-WP(C)/32978/2026	MAKUNDA KUMAR SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS STATE OF ODISHA	// 0 //	
491	D-WP(C)/32979/2026	BHIKARI CHARAN LENKA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS STATE OF ODISHA	// 0 //	
492	D-WP(C)/32980/2026	HIMANSU SEKHAR DEHURY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS STATE OF ODISHA	// 0 //	
493	D-WP(C)/32982/2026	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	DEEPTI RANJAN JENA VS STATE OF ODISHA	// 0 //	
494	D-WP(C)/32983/2026	NIMAIN CHARAN SWAIN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS STATE OF ODISHA	// 0 //	
495	D-WP(C)/32984/2026	DEBARAJ PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS STATE OF ODISHA	// 0 //	
496	D-WP(C)/32985/2026	SUKANTI MALIK VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
497	D-WP(C)/32986/2026	REBATI BALLAV PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS STATE OF ODISHA	// 0 //	
498	D-WP(C)/32987/2026	SAI COLLEGE OF NURSING, JAIPUR VS STATE OF ODISHA	SUBHANKAR ROUT VS STATE OF ODISHA	// 0 //	
499	D-WP(C)/32989/2026	PARBATI MALIK	PRAMODA KUMAR MISHRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
500	D-WP(C)/32990/2026	NAROTTAM PRADHAN	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
501	D-WP(C)/32991/2026	DR. KANISKA KUMAR MALLICK	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
502	D-WP(C)/32994/2026	PRAVAT KUMAR SWAIN	BIREN SANKAR TRIPATHY	//	
		VS	VS	0	
		UNION OF INDIA		//	
503	D-WP(C)/32995/2026	KANAK DEVI INSTITUTE OF MEDICAL SCIENCE, KHURDA	SUBHANKAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
504	D-WP(C)/32996/2026	PURNA CHANDRA MAHANTA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
505	D-WP(C)/32997/2026	SURENDRANATH DAS	SRIKAR KUMAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
506	D-WP(C)/32998/2026	ACHYUTANANDA MOHANTY	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
507	D-WP(C)/32999/2026	SAI INSTITUTE OF MEDICAL SCIENCE, JAIPUR	SUBHANKAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
508	D-WP(C)/33000/2026	VEDANTA ALUMINIUM METAL LIMITED, MUMBAI, MAHARASHTRA	SANJAY KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
509	D-WP(C)/33001/2026	PRASANTA KUMAR MOHANTY	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
510	D-WP(C)/33002/2026	DILLIP KUMAR NAYAK		//	
		VS	VS	0	

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FILING REPORT AS ON :20/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-WP(C)/33003/2026	THE GENERAL MANAGER, DISTRICT INDUSTRIES CENTRE, ROURKELA PANKAJ LOCHAN SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0	
512	D-WP(C)/33004/2026	BINAY KUMAR MANDAL VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0	
513	D-WP(C)/33005/2026	TAPASMITA SUTAR VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0	
514	D-WP(C)/33006/2026	RABINDRANATH JOSHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0	
515	D-WP(C)/33007/2026	KHILESWARI DHARUA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0	
516	D-WP(C)/33008/2026	DURYODHAN PARIDA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0	
517	D-WP(C)/33009/2026	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0	
518	D-WP(C)/33010/2026	SAHADEV BHOI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0	
519	D-WP(C)/33012/2026	PRAFULLA CHANDRA SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0	
520	D-WP(C)/33013/2026	STATE BANK OF INDIA, STRESSED ASSETS RECOVERY TRIBUNAL (SART), BHUBANESWAR VS THE DEBTS RECOVERY APPELLATE TRIBUNAL (DRAT), KOLKATA	DR. JITENDRA KUMAR LENKA VS	// 0	
521	D-WP(C)/33014/2026	DR.SONALI PRIYADARSINI VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0	

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FILING REPORT AS ON :20/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-WP(C)/33015/2026	SUSILADEVI INSTITUTE OF HEALTH AND TECHNOLOGY VS STATE OF ODISHA	MANOJ KUMAR KUNIAM VS VS	// () //	
523	D-WPCRL/21786/2026	DEBASISH MAHAPATRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS VS	NIMAKHANDI /181 /2026 () //	AOR20220001631C202600216
524	D-WPCRL/21922/2026	RABINDRA SAMAL VS STATE OF ODISHA	SAMARENDRA BAHADUR VS VS	/ /0 () //	
525	D-ABLAPL/21717/2026	PRADIP @ PRADIP KUMAR PRADHAN VS STATE OF ODISHA	SACHIKANTA DASH VS VS	SARANAKUL /13 /2025 () //	AOR20260000207C202600014
526	D-ABLAPL/21722/2026	CHAKARADHARA @ CHAKRADHAR SAHOO VS STATE OF ODISHA	BISWAJIT SAHOO VS VS	NAYAGARH SADAR /148 /2026 () //	
527	D-ABLAPL/21723/2026	ABDUL MAJID KHAN VS STATE OF ODISHA	AJIT KUMAR RAUT VS VS	ALAKUNDA /4 /2023 () //	
528	D-ABLAPL/21724/2026	SANKAR JENA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS VS	BALIAPAL /293 /2026 () //	
529	D-ABLAPL/21731/2026	SIKANDAR KHAN VS STATE OF ODISHA	ANITA SAHOO VS VS	Bamapada (Industrial Area) /226 /2026 () //	
530	D-ABLAPL/21738/2026	NOTUGADA SANTOSH @ ENKITI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS VS	GUNUPUR /40 /2026 () //	
531	D-ABLAPL/21739/2026	SUKANTA MAHARATHI VS STATE OF ODISHA	BIDYADHAR MANSING VS VS	TANGI (KHURDA) /505 /2026 () //	
532	D-ABLAPL/21740/2026	SUKANT KUMAR SINGH VS STATE OF ODISHA(VIG.)	RATIKANTA MOHAPATRA VS VS	BHUBANESWAR VIGILANCE /15 /2026 () //	
533	D-ABLAPL/21745/2026	KALA @ SAYED DAWAR MEHEMUD	ASHOK SASMAL	KISSANNAGAR PS /178 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
534	D-ABLAPL/21747/2026	VS STATE OF ODISHA AMAN REHMAN	VS AVIRAM PATRA	() // SAHID NAGAR P.S. /643 /2019	
535	D-ABLAPL/21750/2026	VS STATE OF ODISHA BISWARANJAN DAS	VS SATYABRATA DASH	() // NIMAKHANDI /201 /2026	
536	D-ABLAPL/21753/2026	VS STATE OF ODISHA DEBASHIS NAYAK	VS AMULYA RATNA PANDA	() // SAHADEV KHUNTA /315 /2026	
537	D-ABLAPL/21754/2026	VS STATE OF ODISHA ANSAR KHAN	VS RAMESH CH. BEHERA	() // JAGATPUR /428 /2026	
538	D-ABLAPL/21755/2026	VS STATE OF ODISHA SOUMYA RANJAN SETH @ SETHA	VS RAKESH BEHERA	() // MAHABIROD /100 /2026	
539	D-ABLAPL/21756/2026	VS STATE OF ODISHA RAJENDRA DAS	VS DEBABRATA DAS	() // JALESWAR /398 /2026	
540	D-ABLAPL/21758/2026	VS STATE OF ODISHA RAMA CHANDRA BEHERA	VS BIKRAM CHANDRA GHADAI	() // DHARMASALA /284 /2026	
541	D-ABLAPL/21759/2026	VS STATE OF ODISHA SUMANTA BISOYI	VS DEBA KUMAR RATH	() // NAYAGARH SADAR /178 /2025	
542	D-ABLAPL/21760/2026	VS STATE OF ODISHA RASHMIRANJAN MALIK @ MANUA	VS SIVA SANKAR CHAINI	() // BASUDEVPUR /341 /2026	
543	D-ABLAPL/21761/2026	VS STATE OF ODISHA AKASH BEHERA	VS ANUGRAHA NARAYAN SAMANTRAY	() // DHENKANAL TOWN /493 /2026	AOD20260000401C202600005
544	D-ABLAPL/21762/2026	VS STATE OF ODISHA DINESH BEHERA	VS ANUGRAHA NARAYAN SAMANTRAY	() // TIRTOL /304 /2026	AOD20260000401C202600004

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/21763/2026	STATE OF ODISHA LAXMIDHAR ACHARYA VS	SUBHASIS MOHAPATRA VS	// BOLAGARH P.S. /302 /2026 ()	
546	D-ABLAPL/21764/2026	STATE OF ODISHA SUBENDRA TLAMBA @ SUVENDRA TLAMBA VS	MAHES DAS VS	// VIGILANCE PS (BERHAMPUR) /6 /2026 ()	
547	D-ABLAPL/21765/2026	STATE OF ODISHA(VIG.) SHITUN BEHERA @ SITAN BEHERA VS	PRATIK DASH VS	// PIRAHAT P.S /131 /2026 ()	
548	D-ABLAPL/21767/2026	STATE OF ODISHA GUNI @ SUBHAM MALIK VS	PRAFULLA KUMAR BISWAL VS	// AUL /259 /2026 ()	
549	D-ABLAPL/21769/2026	STATE OF ODISHA JYOTI RANJAN BEHERA VS	SIDHARTHA MISHRA VS	// INFOCITY PS /625 /2026 ()	
550	D-ABLAPL/21773/2026	STATE OF ODISHA PABITRA KUMAR DAS VS	SAKTI MOHAN BEHERA VS	// SALIPUR /335 /2026 ()	
551	D-ABLAPL/21779/2026	STATE OF ODISHA SHAKTIMAYEE PANDA VS	PRAMOD CHANDRA SEJPADA VS	// BARAMBA /26 /2025 ()	
552	D-ABLAPL/21787/2026	STATE OF ODISHA BUDHINATH @ BUDHANATH NAYAK VS	RAMAKRISHAN NAIK VS	// PURI TOWN /319 /2026 ()	
553	D-ABLAPL/21791/2026	STATE OF ODISHA BIJAY KUMAR PRADHAN VS	BIPLAB KUMAR DASH VS	// RAJNAGAR /262 /2026 ()	
554	D-ABLAPL/21794/2026	STATE OF ODISHA RANJITA NAYAK VS	AMULYA RATNA PANDA VS	// BASTA /291 /2026 ()	
555	D-ABLAPL/21796/2026	STATE OF ODISHA UTTAM HARIJAN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	// BOIPARIGUDA /179 /2026 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/21797/2026	SISHIR KUMAR SAHU @ SAHOO VS STATE OF ODISHA	OM SWARUP VS	KHURDA MODEL /281 /2026 () //	
557	D-ABLAPL/21798/2026	FAKA KHAN @ FAKURUDDIN KHAN VS STATE OF ODISHA	CHHABI BEHERA VS	KHURDA MODEL /412 /2026 () //	
558	D-ABLAPL/21800/2026	SURENDRA BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 () //	
559	D-ABLAPL/21807/2026	KABI GOUDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BADAGADA /212 /2026 () //	AOR20220001311C202600071
560	D-ABLAPL/21808/2026	MAHESWAR BEHERA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	MANIABANDHA /109 /2026 () //	
561	D-ABLAPL/21809/2026	RASMI REKHA BHUYAN VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SAHADEV KHUNTA /315 /2026 () //	AOR20220000925C202600049
562	D-ABLAPL/21811/2026	DINESH KHUNTIA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /274 /2026 () //	AOD20250000009C202600081
563	D-ABLAPL/21812/2026	ALOK MOHANTY @ PIKU VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	MARSHAGHAI /290 /2026 () //	AOD20240000587C202600130
564	D-ABLAPL/21815/2026	ANIRUDHA PRADHAN VS STATE OF ODISHA	DEBI PRASAD DALAI VS	NIALI /535 /2026 () //	
565	D-ABLAPL/21817/2026	HIMANSHU DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	CHANDABALI /307 /2025 () //	
566	D-ABLAPL/21819/2026	SUMIT KUMAR SINGH VS STATE OF ODISHA	ARIJEET MISHRA VS	CHANDABALI /188 /2026 () //	
567	D-ABLAPL/21820/2026	CHINMAYA PARIDA	ARIJEET MISHRA	ASTARANGA /69 /2023	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
568	D-ABLAPL/21825/2026	NILAMANI SAHOO @ KALIA SAHOO	JUGALA KISHORE PANDA	PARJANG /355 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
569	D-ABLAPL/21827/2026	AJAY POLEI	ABINASH ACHARYA	SAHID NAGAR P.S. /369 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
570	D-ABLAPL/21828/2026	PRASANNA KUMAR SAMAL	ASIT KUMAR JENA	BADACHANA /161 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
571	D-ABLAPL/21837/2026	MINAKETAN SAMAL	SAMARENDRA MOHANTY	CUTTACK VIGILANCE /7 /2026	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
572	D-ABLAPL/21841/2026	GANDU @ PURUSOTTAM PATALASINGH	MANAS KUMAR CHAND	KHURDA SADAR /326 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
573	D-ABLAPL/21850/2026	RAMA CHANDRA PARIDA	PRAVASH CHANDRA JENA	RAIBANIA /104 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
574	D-ABLAPL/21852/2026	CHANDRAKANTA JENA	PRAVASH CHANDRA JENA	RAIBANIA /97 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
575	D-ABLAPL/21853/2026	DUSHASAN BHOL	RAKESH KUMAR ROUTRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
576	D-ABLAPL/21854/2026	DAITARI MAHARANA	ANIRUDHA DAS	SATYABADI /302 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
577	D-ABLAPL/21858/2026	SUSHANTA DAS	ARUN KUMAR BEHERA	SAHADEV KHUNTA /367 /2025	AOR20220003422C202600090
		VS	VS	()	
		STATE OF ODISHA		//	
578	D-ABLAPL/21860/2026	RAJ HARIJAN @ HORIJAN	SANGRAM KESHARI ROUT	BOIPARIGUDA /179 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-ABLAPL/21862/2026	STATE OF ODISHA SUBRAT SENAPATI @ DHANA VS	PRAKASH CHANDRA DASH VS	// AUL /292 /2026 ()	
580	D-ABLAPL/21864/2026	STATE OF ODISHA SARMISTHA DASH VS	ALOK KUMAR PANDA VS	// BADAGODA P.S. /205 /2023 ()	
581	D-ABLAPL/21867/2026	STATE OF ODISHA HIMANSHU SEKHAR BARPANDA VS	DEBADEEPTA SAHOO VS	// BRAJARAJNAGAR /153 /2026 ()	AOD20250001013C202600010
582	D-ABLAPL/21870/2026	STATE OF ODISHA SONAMI DAS VS	BIJAY KUMAR BEHERA VS	// MANCHESWAR P.S. /458 /2026 ()	AOR20220001736C202600178
583	D-ABLAPL/21872/2026	STATE OF ODISHA SIPU @ PRIYABRATA SAHOO VS	PRABIR KUMAR RAY VS	// BARI RAMCHANDRAPUR /253 /2026 ()	AOR20230000820C202600017
584	D-ABLAPL/21876/2026	STATE OF ODISHA SULTAN KHAN VS	GYANA RANJAN DHAL VS	// KHANDAGIRI P.S. /621 /2026 ()	
585	D-ABLAPL/21879/2026	STATE OF ODISHA JAHID HABIB @ SK. JAHID HABIB VS	ABHISHEK SAHOO VS	// PURUNABAZAR /184 /2026 ()	
586	D-ABLAPL/21882/2026	STATE OF ODISHA HIMANSU SEKHAR SRICHANDAN VS	DEBASHREE PARIDA VS	// DELANGA /206 /2026 ()	
587	D-ABLAPL/21884/2026	STATE OF ODISHA PETER LIMA @ PITAR LIMA VS	AMLAN MOHANTY VS	// ADVA /150 /2026 ()	
588	D-ABLAPL/21887/2026	STATE OF ODISHA ILLYAZ KHAN @ SK. ILLIASUDDIN VS	RAMESH CHANDRA MAHARANA VS	// MARKAT NAGAR /157 /2018 ()	
589	D-ABLAPL/21890/2026	STATE OF ODISHA DANDAPANI BISWAL VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// ADVA /139 /2020 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
590	D-ABLAPL/21891/2026	PRABHATI MUDULI @ RASMITA MUDULI VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	NACHUNI /281 /2026 () //	AOD20220004576C202600061
591	D-ABLAPL/21892/2026	KANTI DEVI VS STATE OF ODISHA	SURAJ MOHANTY VS	TITILAGARH /233 /2026 () //	
592	D-ABLAPL/21893/2026	AJAY BALA VS STATE OF ODISHA	KARUNAKAR GAYA VS	PODIA PS /145 /2023 () //	
593	D-ABLAPL/21894/2026	DANDAPANI BISWAL VS STATE OF ODISHA	KABIRAJ PRADHAN VS	ADVA /128 /2020 () //	
594	D-ABLAPL/21901/2026	NIKHIL JENA @ RITESH JENA VS STATE OF ODISHA	PRAVU PITYARTHI KU. PANDIT VS	NANDIPADA /63 /2026 () //	
595	D-ABLAPL/21902/2026	BUDU @ DUKHISHYAM GOUDA VS STATE OF ODISHA	ASHOK DAS VS	GOLANTHARA (BERHAMPUR) /180 /2026 () //	
596	D-ABLAPL/21904/2026	MANORANJAN SAHOO VS STATE OF ODISHA	JNYANANANDA PANDA VS	JUDUM /61 /2023 () //	
597	D-ABLAPL/21907/2026	PARSURAM KARJEE VS STATE OF ODISHA	SATYA SHIVA DASH VS	JARADA /10 /2025 () //	
598	D-ABLAPL/21914/2026	ANITA POTHAL VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	KHURDA MODEL /281 /2026 () //	AOD20260000268C202600005
599	D-ABLAPL/21915/2026	MANOJ KUMAR MOHANTY VS STATE OF ODISHA	DEBASNAN DAS VS	LAXMISAGAR P.S. /105 /2026 () //	
600	D-ABLAPL/21921/2026	PINU @ TAPAN KUMAR BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	ITAMATI /229 /2026 () //	AOD20240000366C202600111
601	D-ABLAPL/21927/2026	FAKIRA BHUJABALA	DEBASHREE PARIDA	KHURDA SADAR /274 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
602	D-ABLAPL/21930/2026	KUSADEV SAHOO	SMITA RANJAN PATNAIK	JAJPUR TOWN /271 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
603	D-ABLAPL/21935/2026	TAPAN CHOUDHURY	JYOTIRMAYA SAHOO	NACHUNI /77 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
604	D-ABLAPL/21937/2026	NIHAR RANJAN BARIK	ANUGRAHA NARAYAN SAMANTRAY	JAGATSINGPUR /254 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
605	D-ABLAPL/21943/2026	MANOJ KUMAR PANDA	KAUSTUVA MOHANTY	KHUNTUNI /162 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
606	D-ABLAPL/21944/2026	KISHORE KUMAR KAR	JITENDRA SAMANTARAY	S.P.(CID-CRL),CUTTACK /8 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
607	D-ABLAPL/21948/2026	PRAKASH BHOLA	JYOTIRMAYA SAHOO	BALUGAON P.S. /181 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
608	D-ABLAPL/21953/2026	KALIA @ BADAL PRADHAN	SAUMYA RANJAN PRADHAN	SATYABADI /203 /2026	AOD20240000490C202600011
		VS	VS	()	
		STATE OF ODISHA		//	
609	D-ABLAPL/21954/2026	SUNIL BAGH	ROHIT KUMAR SUNA	KANTAMAL /120 /2023	AOD20240000326C202600007
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :20/07/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBP(ICA)/14030/2026 ARBP(ICA)/3/2026	NATIONAL ALUMINIUM COMPANY LTD., MP	BIJAYA KUMAR PARIDA SIDHESWAR MALLIK	7/2026
2	D-EXP/29383/2026 EXP/ /	BASANTA KUMAR SINGH MP	SIDHESWAR MALLIK	18/2026
3	D-TRPCRL/21958/2026 TRPCRL/ /	KALPATARU JENA MP	SOURAV SUMAN BHUYAN	55/2026
4	D-CRLLP/19267/2026 CRLLP/ /	AVAY KUMAR SAHU MP	HARIPAD MOHANTY	56/2026
5	D-MSA/32988/2026 MSA/ /	HEMANTA KUMAR MOHANTY MP	BIJAYA KUMAR PARIDA	61/2026
6	D-MSA/32992/2026 MSA/ /	HEMANTA KUMAR MOHANTY MP	BIJAYA KUMAR PARIDA	62/2026
7	D-MSA/32993/2026 MSA/ /	HEMANTA KUMAR MOHANTY MP	BIJAYA KUMAR PARIDA	63/2026
8	D-CMAPL/29999/2024 CMAPL/233/2024	BHANUMATI MAHANTA MP	M/S R.C.RATH, S.K.PANDA, A.K.ACHARYA	172/2026
9	D-CMAPL/29984/2026 CMAPL/ /	SUBHALAXMI DEO MP	ARIJEET MISHRA	173/2026
10	D-JCRLA/27079/2025 JCRLA/147/2025	B. DEBARAJ REDDY MP	ADV., BIJAYA KUMAR BEHERA 1	175/2026
11	D-JCRLA/13776/2026 JCRLA/142/2026	AJAYA DEHURI MP	ADV.	176/2026
12	D-CRLMP/12377/2026 CRLMP/671/2026	MANGALU NAIK MP		193/2026
13	D-CRLMP/21810/2026 CRLMP/ /	STATE OF ODISHA MP	PARTHA SARATHI NAYAK , A.G.A	194/2026
14	D-CRLMP/5168/2026 CRLMP/234/2026	VICTIM MP	KABIRAJ PRADHAN	195/2026
15	D-TRP(C)/32770/2026 TRP(C)/ /	RITIKA BEHERA MP	SOUBHAGYA KUMAR DASH	233/2026
16	D-RPFAM/32781/2026 RPFAM/ /	AVAYA @ ABHAYA PRASAD SAHOO MP	BIJAYA KUMAR BEHERA	291/2026
17	D-RPFAM/32882/2026 RPFAM/ /	PADMINI KANHAR MP	JAGANNATH BHUYAN	292/2026
18	D-RVWPET/46111/2025 RVWPET/253/2025	PANCHA BHUMIJ MP	TUSAR KUMAR MISHRA	356/2026
19	D-RVWPET/26872/2026 RVWPET/160/2026	KUNTALA BEHERA MP	RABINDRA NATH DEBATA	357/2026
20	D-RVWPET/26868/2026 RVWPET/159/2026	SAROJINI PRADHAN MP	RABINDRA NATH DEBATA	358/2026
21	D-MATA/25226/2024 MATA/224/2024	RUDRA PRATAP LENKA MP	HRUDANANDA MOHAPATRA	393/2026
22	D-MATA/307/2023 MATA/307/2023	RUDRA PRATAP LENKA MP	HRUDANANDA MOHAPATRA	394/2026
23	D-MATA/32892/2026 MATA/ /	PRIYADARSINI SETHI MP	SITAKANTA HOTA	395/2026
24	D-MATA/32892/2026 MATA/ /	PRIYADARSINI SETHI MP	SITAKANTA HOTA	396/2026
25	D-CONTC/24239/2026 CONTC/3637/2026	PRABIR KUMAR MUDULI MP		488/2026
26	D-CONTC/20095/2026	ASHOK KUMAR ROUT	SUDHANSU SEKHAR JENA	

	CONTC/2871/2026	MP		489/2026
27	D-BLAPL/9151/2026	TRILOCHAN SAHOO	PRAMOD CHANDRA SEJPADA	
	BLAPL/3006/2026	MP		538/2026
28	D-BLAPL/21751/2026	TRIPATI DUHUDI	BISWAMBAR MOHANTY	
	BLAPL/ /	MP		539/2026
29	D-BLAPL/18274/2026	JAGANNATH MEHER		
	BLAPL/6354/2026	MP		540/2026
30	D-BLAPL/20259/2026	DEEPAK RANJAN GOUDA	LAMBODOR ACHARI	
	BLAPL/7248/2026	MP		541/2026
31	D-BLAPL/18683/2026	JATIA @ SOMANATH ROUT	SATYA RANJAN MULIA	
	BLAPL/6512/2026	MP		542/2026
32	D-BLAPL/5631/2026	DINESH MAHARANA		
	BLAPL/2132/2026	MP		543/2026
33	D-CRLREV/11652/2026	UCHHAB CHARAN BARIK@UCHHAB BARIK	ANUGRAHA NARAYAN SAMANTRAY	
	CRLREV/360/2026	MP		785/2026
34	D-CRLREV/21766/2026	PINTA @ BADRI NARAYAN NAYAK	RAMANIKANTA PATTANAIK	
	CRLREV/ /	MP		786/2026
35	D-CRLREV/21766/2026	PINTA @ BADRI NARAYAN NAYAK	RAMANIKANTA PATTANAIK	
	CRLREV/ /	MP		787/2026
36	D-CRLREV/66/2018	GODABARI ROUTRAY	M/S.DEBENDRA NARAYAN PATTANAIK	
	CRLREV/66/2018	MP		788/2026
37	D-CRLREV/11652/2026	UCHHAB CHARAN BARIK@UCHHAB BARIK	ANUGRAHA NARAYAN SAMANTRAY	
	CRLREV/360/2026	MP		789/2026
38	D-CRLREV/12682/2026	PRAKASH CHANDRA PATRA	ANUGRAHA NARAYAN SAMANTRAY	
	CRLREV/333/2026	MP		790/2026
39	D-CRLREV/21775/2026	DEBAN ROUT	BISWARANJAN DALAI	
	CRLREV/ /	MP		791/2026
40	D-CRLREV/21780/2026	JIBAN MARNDI	KULDEEP MOHANTY	
	CRLREV/ /	MP		792/2026
41	D-CRLREV/21780/2026	JIBAN MARNDI	KULDEEP MOHANTY	
	CRLREV/ /	MP		793/2026
42	D-CRLREV/21780/2026	JIBAN MARNDI	KULDEEP MOHANTY	
	CRLREV/ /	MP		794/2026
43	D-CRLREV/21888/2026	PRANGYA PARAMITA SRICHANDAN	MANORANJAN KHATUA	
	CRLREV/ /	MP		795/2026
44	D-CRLREV/21897/2026	ARTA @ ARTABANDHU NAIK	ASHOK KUMAR SWAIN	
	CRLREV/ /	MP		796/2026
45	D-CRLREV/21897/2026	ARTA @ ARTABANDHU NAIK	ASHOK KUMAR SWAIN	
	CRLREV/ /	MP		797/2026
46	D-CRLREV/20872/2026	NARAYAN JENA	SATYABRATA DASH	
	CRLREV/ /	MP		798/2026
47	D-CRLREV/20872/2026	NARAYAN JENA	SATYABRATA DASH	
	CRLREV/ /	MP		799/2026
48	D-RSA/30185/2026	PARVATI DASH	TUSAR KUMAR MISHRA	
	RSA/ /	MP		1029/2026
49	D-RSA/281/2009	P.BHASKAR RAO	M/S.PRAFULLA KU.RATH, SAIBRATA RATH	
	RSA/281/2009	MP		1030/2026
50	D-RSA/281/2009	P.BHASKAR RAO	M/S.PRAFULLA KU.RATH	
	RSA/281/2009	MP		1031/2026
51	D-RSA/281/2009	P.BHASKAR RAO	M/S.PRAFULLA KU.RATH	
	RSA/281/2009	MP		1032/2026
52	D-RSA/281/2009	P.BHASKAR RAO	M/S.PRAFULLA KU.RATH	
	RSA/281/2009	MP		1033/2026
53	D-RSA/281/2009	P.BHASKAR RAO	M/S.PRAFULLA KU.RATH	
	RSA/281/2009	MP		1034/2026
54	D-RSA/281/2009	P.BHASKAR RAO	M/S.PRAFULLA KU.RATH	
	RSA/281/2009	MP		1035/2026
55	D-RSA/281/2009	P.BHASKAR RAO	M/S.PRAFULLA KU.RATH	
	RSA/281/2009	MP		1036/2026
56	D-RSA/281/2009	P.BHASKAR RAO	M/S.PRAFULLA KU.RATH	
	RSA/281/2009	MP		1037/2026
57	D-RSA/281/2009	P.BHASKAR RAO	M/S.PRAFULLA KU.RATH	
	RSA/281/2009	MP		1038/2026

58	D-RSA/281/2009 RSA/281/2009	P.BHASKAR RAO MP	M/S.PRAFULLA KU.RATH	1039/2026
59	D-RSA/281/2009 RSA/281/2009	P.BHASKAR RAO MP	M/S.PRAFULLA KU.RATH	1040/2026
60	D-RSA/281/2009 RSA/281/2009	P.BHASKAR RAO MP	M/S.PRAFULLA KU.RATH	1041/2026
61	D-RSA/20233/2026 RSA/244/2026	STATE OF ODISHA MP	SABITA RANJAN PATTHANAIK,A.G.A	1042/2026
62	D-RSA/32970/2026 RSA/ /	CHANDRA SEKHAR PATTJOSHI MP	DEBABRATA DASH	1043/2026
63	D-FAO/18271/2026 FAO/525/2026	NISHITH RANJAN MOHANTY MP		1118/2026
64	D-FAO/583/2019 FAO/583/2019	STATE OF ODISHA MP	MAHENDRA KUMAR SAHOO	1119/2026
65	D-FAO/583/2019 FAO/583/2019	STATE OF ODISHA MP		1120/2026
66	D-FAO/29098/2026 FAO/790/2026	THE SENIOR MANAGER, M/S. INDUSIND GENERAL INSURANCE COMPANY LIMITED, MP	BHUBANESWAR	1121/2026
67	D-FAO/750/2020 FAO/750/2020	KRUSHNA CHANDRA SARAN MP	SIDHARTHA SWAIN	1122/2026
68	D-FAO/33011/2026 FAO/ /	PARBATI NAYAK MP	SOURAV SUMAN BHUYAN	1123/2026
69	D-FAO/33016/2026 FAO/ /	ARUNA @ ARUN KUMAR DASH MP	JYOTI RANJAN KHUNTIA	1124/2026
70	D-FAO/33019/2026 FAO/ /	PRAMOD KUMAR RAY MP	KUNAL KUMAR SWAIN	1125/2026
71	D-ABLAPL/12872/2026 ABLAPL/5055/2026	LOCHANA ROUT MP		1275/2026
72	D-ABLAPL/34068/2024 ABLAPL/12863/2024	PADIP MULI @ PADIPA MULI @ PADA MUA MP	ABHIJIT MOHANTY	1276/2026
73	D-ABLAPL/15714/2026 ABLAPL/6351/2026	RANJIT DALAI MP	BISWARANJAN DALAI	1277/2026
74	D-ABLAPL/10726/2026 ABLAPL/4464/2026	SAMIR KUMAR JENA MP		1278/2026
75	D-ABLAPL/17788/2026 ABLAPL/7272/2026	PARESH SAHU @ PARESH KUMAR SAHU MP		1279/2026
76	D-ABLAPL/4280/2026 ABLAPL/1925/2026	GOPINATHA BARIK MP		1280/2026
77	D-ABLAPL/16955/2026 ABLAPL/6745/2026	RAJAT NAYAK MP		1281/2026
78	D-ABLAPL/15338/2026 ABLAPL/5953/2026	BUBU @ SOUMYA RANJAN PARIDA MP		1282/2026
79	D-ABLAPL/14953/2026 ABLAPL/6201/2026	BIRAT @ VIRAT SIDAR MP		1283/2026
80	D-ABLAPL/16233/2026 ABLAPL/6331/2026	CHINTU @ BISWAJIT ROUT MP		1284/2026
81	D-ABLAPL/18398/2026 ABLAPL/7362/2026	BIJEY KUMAR NAYAK @ BIJAYA NAIK MP		1285/2026
82	D-ABLAPL/14759/2026 ABLAPL/5765/2026	SATYAJIT NAYAK MP		1286/2026
83	D-ABLAPL/18089/2026 ABLAPL/7144/2026	SATYAJIT NAYAK MP		1287/2026
84	D-ABLAPL/9647/2026 ABLAPL/3967/2026	KALIA @ MURALIDHAR BISWAL MP		1288/2026
85	D-ABLAPL/13546/2026 ABLAPL/5298/2026	SK. NASIRUDDIN MP		1289/2026
86	D-ABLAPL/16829/2026 ABLAPL/6556/2026	NRUSINGHA CHARAN SANDHIBIGRAHA MP		1290/2026
87	D-ABLAPL/18350/2026 ABLAPL/7234/2026	NIRANJAN MOHAPATRA MP	SAMIR KUMAR BEHERA	1291/2026
88	D-ABLAPL/13561/2026 ABLAPL/5304/2026	BHABANI DEY MP		1292/2026
89	D-ABLAPL/2139/2026	SATYAJIT BARIK @ GAGA BARIK		

	ABLAPL/996/2026	MP		1293/2026
90	D-ABLAPL/10841/2026	FURKAN KHAN		
	ABLAPL/4408/2026	MP		1294/2026
91	D-ABLAPL/4859/2026	SUSHANTA BEHERA @ RAJU		
	ABLAPL/2178/2026	MP		1295/2026
92	D-ABLAPL/36455/2025	SUSHANTA BEHERA @ RAJU		
	ABLAPL/13973/2025	MP		1296/2026
93	D-ABLAPL/36381/2025	SIDDHARTH SANKAR BEHERA		
	ABLAPL/13723/2025	MP		1297/2026
94	D-CMP/20418/2026	KABIRAJ SWAIN	SIDDHANT SARANGI	
	CMP/769/2026	MP		1297/2026
95	D-CMP/32712/2026	SEEMA JAIN	RAJU KUMAR SATPATHY	
	CMP/ /	MP		1298/2026
96	D-ABLAPL/4629/2026	BISWANATH SAHU @ SAHOO		
	ABLAPL/2046/2026	MP		1298/2026
97	D-ABLAPL/37613/2025	BISHNU CHARAN PANI	SATYABRATA DASH	
	ABLAPL/14323/2025	MP		1299/2026
98	D-CMP/48434/2025	NARMADA NAIK	DEBASHISHA HOTA	
	CMP/1919/2025	MP		1299/2026
99	D-ABLAPL/36759/2025	SACHIN PATEL		
	ABLAPL/13852/2025	MP		1300/2026
100	D-CMP/32757/2026	STATE OF ODISHA	SWAYAMBU MISHRA, ASC	
	CMP/ /	MP		1300/2026
101	D-CMP/32757/2026	STATE OF ODISHA	SWAYAMBU MISHRA, ASC	
	CMP/ /	MP		1301/2026
102	D-CMP/32789/2026	SANGITA AGARWAL	SUVASHISH PATTANAIK	
	CMP/ /	MP		1302/2026
103	D-CMP/32800/2026	PANCHANAN SWAIN	TUSAR KUMAR MISHRA	
	CMP/ /	MP		1303/2026
104	D-CMP/24308/2026	SHAKUNTALA JENA	SUDHANSU SEKHAR JENA	
	CMP/961/2026	MP		1304/2026
105	D-CMP/32799/2026	RCO BROTHERS,CUTTACK	AJIT CHANDRA MOHAPATRA	
	CMP/ /	MP		1305/2026
106	D-CMP/32799/2026	RCO BROTHERS,CUTTACK	AJIT CHANDRA MOHAPATRA	
	CMP/ /	MP		1306/2026
107	D-CMP/32903/2026	SARMILA MITRA	HARI KRUSHNA PANIGRAHI	
	CMP/ /	MP		1307/2026
108	D-CMP/32919/2026	SANJUKTA BARDHAN @ RAY	AMIT PRASAD BOSE	
	CMP/ /	MP		1308/2026
109	D-CMP/32941/2026	SANJEEV KUMAR MISHRA	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		1309/2026
110	D-CMP/33017/2026	KHAGESWAR MOHANTY	BUDHIRAM DAS	
	CMP/ /	MP		1310/2026
111	D-MACA/32672/2026	B.M., NATIONAL GENERAL INSURANCE CO. LTD., BHUBANESWAR	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		1632/2026
112	D-MACA/31948/2026	SRABAN KUMAR BAGH	KAPILA CHARAN NAYAK	
	MACA/ /	MP		1633/2026
113	D-MACA/31948/2026	SRABAN KUMAR BAGH	KAPILA CHARAN NAYAK	
	MACA/ /	MP		1634/2026
114	D-MACA/32779/2026	M/S. SHRIRAM GENERAL INSURANCE CO. LTD., BHUBANESWAR	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		1635/2026
115	D-MACA/32779/2026	M/S. SHRIRAM GENERAL INSURANCE CO. LTD., BHUBANESWAR	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		1636/2026
116	D-MACA/30356/2026	THE D.M., ORIENTAL INSURANCE CO. LTD., BHUBANESWAR	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		1637/2026
117	D-MACA/30005/2026	MANAGER(LEGAL), ORIENTAL INSURANCE CO. LTD., BHUBANESWAR	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		1638/2026
118	D-MACA/28769/2026	THE REGIONAL MANAGER THE ORIENTAL INSURANCE CO. LTD., BHUBANESWAR	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		1639/2026
119	D-MACA/28983/2026	LEGAL MANAGER (CLAIMS), M/S. UNITED DOMINION INSURANCE CO. LTD., BBSR	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		1640/2026
120	D-MACA/31248/2026	M/S. ORIENTAL INSURANCE CO.LTD., BBSR	SOMNATH ROY	
	MACA/ /	MP		1641/2026

121	D-CRLA/21733/2026 CRLA/ /	KALIA NAIK MP	SUJAY SHANKER SINGHDEO	1797/2026
122	D-CRLA/21733/2026 CRLA/ /	KALIA NAIK MP	SUJAY SHANKER SINGHDEO	1798/2026
123	D-CRLA/21744/2026 CRLA/ /	MD. ZAMAL @ JAMAL MP	MOHAMMED MUSTAQ ANSARI	1799/2026
124	D-CRLA/21744/2026 CRLA/ /	MD. ZAMAL @ JAMAL MP	MOHAMMED MUSTAQ ANSARI	1800/2026
125	D-CRLA/21744/2026 CRLA/ /	MD. ZAMAL @ JAMAL MP	MOHAMMED MUSTAQ ANSARI	1801/2026
126	D-CRLA/340/2023 CRLA/340/2023	NATA@MANAS SETHI MP	SATYABRATA SUTAR, DEEPAK KU. SAHOO	1802/2026
127	D-CRLA/21752/2026 CRLA/ /	SK. MONAF HUSEN MP	AMULYA RATNA PANDA	1803/2026
128	D-CRLA/21752/2026 CRLA/ /	SK. MONAF HUSEN MP	AMULYA RATNA PANDA	1804/2026
129	D-CRLA/16337/2026 CRLA/ /	AKHAYA GAUNTIA MP	UMA CHARAN MISHRA	1805/2026
130	D-CRLA/21795/2026 CRLA/ /	TUMESWAR DAS @ BULU MP	MANAS KUMAR CHAND	1806/2026
131	D-CRLA/21801/2026 CRLA/ /	KIRAN MUKHI MP	MANAS KUMAR CHAND	1807/2026
132	D-CRLA/21816/2026 CRLA/ /	DEBA @ DEBADATTA SAHOO MP	MANOJ KUMAR PANDA	1808/2026
133	D-CRLA/21816/2026 CRLA/ /	DEBA @ DEBADATTA SAHOO MP	MANOJ KUMAR PANDA	1809/2026
134	D-CRLA/38946/2025 CRLA/1445/2025	NARENDRA NATH CHAND MP		1810/2026
135	D-CRLA/18903/2025 CRLA/754/2025	UTTAM SAHANI MP	JUGALA KISHORE PANDA	1811/2026
136	D-CRLA/21834/2026 CRLA/ /	MATA SINGH @ MATA SINGH DEOGAM MP	SK. ZAFARULLA	1812/2026
137	D-CRLA/21834/2026 CRLA/ /	MATA SINGH @ MATA SINGH DEOGAM MP	SK. ZAFARULLA	1813/2026
138	D-CRLA/21875/2026 CRLA/ /	KUMAR MANDI MP	JUGALA KISHORE PANDA	1814/2026
139	D-CRLA/21875/2026 CRLA/ /	KUMAR MANDI MP	JUGALA KISHORE PANDA	1815/2026
140	D-CRLA/6973/2024 CRLA/240/2024	BALARAM MUNDA @ DENDU MP	PABITRA KUMAR NAYAK	1816/2026
141	D-CRLA/21899/2026 CRLA/ /	AMULYA KUMAR CHAMPATIRAY MP	DR.NIRANJAN SWAIN	1817/2026
142	D-CRLA/34692/2025 CRLA/1297/2025	SADIK HUSSAIN MP	ABHISHEK PRADHAN	1818/2026
143	D-CRLMC/21705/2026 CRLMC/2307/2026	BISHNU PRASAD PATTNAIK @ BIRANCHI MP	DEBASIS PANDAI	1819/2026
144	D-CRLA/21936/2026 CRLA/ /	ARTA NAYAK MP	AMITAV TRIPATHY	1819/2026
145	D-CRLA/21936/2026 CRLA/ /	ARTA NAYAK MP	AMITAV TRIPATHY	1820/2026
146	D-CRLMC/21720/2026 CRLMC/ /	KARTIK CHANDRA SAHOO @ KARTIK SAHOO MP	HOLOCHAN DASH	1820/2026
147	D-CRLMC/20893/2026 CRLMC/2268/2026	PRASANT DAS MP	JANMEJAYA KATIKIA	1821/2026
148	D-CRLA/21936/2026 CRLA/ /	ARTA NAYAK MP	AMITAV TRIPATHY	1821/2026
149	D-CRLMC/20806/2026 CRLMC/2214/2026	AMBIKA CHARAN PATTNAIK MP		1822/2026
150	D-CRLMC/21781/2026 CRLMC/ /	G. KIRAN KUMAR ACHARYA MP	MOHAMMED FARADISH	1823/2026
151	D-CRLMC/12321/2026 CRLMC/1483/2026	SIBAJI RANJAN BEHERA @ PINKU MP	SIBARANJAN POLAI	1824/2026
152	D-CRLMC/12046/2026	INFORMANT	SURYAKANTA DWIBEDI	

	CRLMC/1623/2026	MP		1825/2026
153	D-CRLMC/21846/2026	JIBITESH PATRA	ARIJEET MISHRA	
	CRLMC/ /	MP		1826/2026
154	D-CRLMC/21784/2026	PRIYABRATA TRIPATHY	SUBRAT PANDA	
	CRLMC/ /	MP		1827/2026
155	D-CRLMC/21857/2026	BATU BEHERA @ MANOJ KUMAR BEHERA	ASHOK KUMAR PANDA	
	CRLMC/ /	MP		1828/2026
156	D-CRLMC/21866/2026	ALEKHA PATRA	PRAVASH CHANDRA JENA	
	CRLMC/ /	MP		1829/2026
157	D-CRLMC/21889/2026	GANESH MAHAKUD	SHAKTI PRASAD DAS	
	CRLMC/ /	MP		1830/2026
158	D-CRLMC/12389/2026	SUSANTA BEHERA		
	CRLMC/1545/2026	MP		1831/2026
159	D-CRLMC/21861/2026	DAYANIDHIA NAHAK @ NAIK	ARUN KUMAR NAYAK	
	CRLMC/ /	MP		1832/2026
160	D-CRLMC/24882/2025	NAVSHAD @ NAUSHAD AHAMMAD ANSARI		
	CRLMC/3274/2025	MP		1833/2026
161	D-CRLMC/21903/2026	CHAKRADHARA PADHI	JUGALA KISHORE PANDA	
	CRLMC/ /	MP		1834/2026
162	D-CRLMC/18746/2026	SOUBHAGYA MUDULI@BUNTI MUDULI	RAJ KISHOR SWAIN	
	CRLMC/2168/2026	MP		1835/2026
163	D-CRLMC/21908/2026	PINAKIRANI SAHU	SURYAKANTA DWIBEDI	
	CRLMC/ /	MP		1836/2026
164	D-CRLMC/21916/2026	DR. LAKSHMAN BEHERA	SANJIB KHANDAYATRAY	
	CRLMC/ /	MP		1837/2026
165	D-CRLMC/21925/2026	MURARI PASAYAT	BIJAYA KUMAR RAGADA	
	CRLMC/ /	MP		1838/2026
166	D-CRLMC/21931/2026	SAMARTH JAIN	SIDHARTHA DAS	
	CRLMC/ /	MP		1839/2026
167	D-CRLMC/21917/2026	BIRA @ LAXMIDHAR PAL	ARUN KUMAR BEHERA	
	CRLMC/ /	MP		1840/2026
168	D-CRLMC/21938/2026	PABITRA MOHAN MISHRA	AMITAV TRIPATHY	
	CRLMC/ /	MP		1841/2026
169	D-CRLMC/21941/2026	AJIT KUMAR KAR	DIBYAJYOTI SAHOO	
	CRLMC/ /	MP		1842/2026
170	D-CRLMC/21945/2026	SANJAYA KUMAR BEHERA	BISWAJIT RANJAN TRIPATHY	
	CRLMC/ /	MP		1844/2026
171	D-CRLMC/21949/2026	DR. ABINASH MOHANTY	DR. SIMANCHALLA RANJIT	
	CRLMC/ /	MP		1845/2026
172	D-WA/32656/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK, AGA	
	WA/ /	MP		2338/2026
173	D-WA/32656/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK, AGA	
	WA/ /	MP		2339/2026
174	D-WA/18520/2026	REGIONAL DIRECTOR, CENTRAL BOARD OF SECONDARY EDUCATION, BHUBANESWAR		
	WA/955/2026	MP		2341/2026
175	D-WA/27177/2026	THE URBAN CO-OPERATIVE BANK LTD., CUTACK	SUDARSHAN NANDA	
	WA/896/2026	MP		2342/2026
176	D-WA/43213/2024	PITAMBAR PATRA	BIJAYA KUMAR ROUTRAY, JAYDEEP PAL, A.PAL, L.DASH, C. MOHAN	
	WA/2937/2024	MP		2343/2026
177	D-WP(C)/1463/2026	ABHISHEK PRADHAN	KOUSIK ANANDA GURU	
	WP(C)/2299/2026	MP		13464/2026
178	D-WP(C)/24466/2026	SK RAMZAN @ SHAIK RANJAN		
	WP(C)/17368/2026	MP		13465/2026
179	D-WP(C)/32655/2026	SAMBHUNATH BEHERA	BISWAJIT MOHAPATRA	
	WP(C)/ /	MP		13466/2026
180	D-WP(C)/7800/2026	SUBASH CHANDRA KHUNTIA	SASANKA SEKHAR PAIKRAY	
	WP(C)/6128/2026	MP		13467/2026
181	D-WP(C)/13652/2026	SRIMANT BARIK	SASANKA SEKHAR PAIKRAY	
	WP(C)/11125/2026	MP		13468/2026
182	D-WP(C)/32658/2026	RABINDRA SETHI	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		13469/2026
183	D-WP(C)/13651/2026	DIBYA RANJAN MALLICK	SASANKA SEKHAR PAIKRAY	
	WP(C)/11123/2026	MP		13470/2026

184	D-WP(C)/32660/2026 WP(C)/ /	BIRANCHI NARAYAN DASH MP	BANSHIDHAR SATAPATHY	13471/2026
185	D-WP(C)/13658/2026 WP(C)/11270/2026	SAMBIT KUMAR SAHOO MP	SASANKA SEKHAR PAIKRAY	13472/2026
186	D-WP(C)/32661/2026 WP(C)/ /	MALATI NAIK MP	KSHIROD KUMAR ROUT	13473/2026
187	D-WP(C)/32662/2026 WP(C)/ /	SANTOSH PRASAD PANDA MP	BANSHIDHAR SATAPATHY	13474/2026
188	D-WP(C)/32664/2026 WP(C)/ /	SUMITRA NAIK MP	KSHIROD KUMAR ROUT	13475/2026
189	D-WP(C)/32663/2026 WP(C)/ /	SAROJ KUMAR SWAIN MP	BANSHIDHAR SATAPATHY	13476/2026
190	D-WP(C)/32666/2026 WP(C)/ /	GURUBARI NAIK @ GURUBARI DEI MP	KSHIROD KUMAR ROUT	13477/2026
191	D-WP(C)/32665/2026 WP(C)/ /	RAMESH CHANDRA HUIKA MP	BANSHIDHAR SATAPATHY	13478/2026
192	D-WP(C)/32667/2026 WP(C)/ /	ABHAYA KUMAR MALLA MP	BANSHIDHAR SATAPATHY	13479/2026
193	D-WP(C)/32670/2026 WP(C)/ /	KALI CHARAN JENA MP	SUSHANTA KUMAR MISHRA	13480/2026
194	D-WP(C)/32669/2026 WP(C)/ /	MUNI NAIK MP	KSHIROD KUMAR ROUT	13481/2026
195	D-WP(C)/32671/2026 WP(C)/ /	NAYANA BEWA @ NAYAN BEWA MP	KSHIROD KUMAR ROUT	13482/2026
196	D-WP(C)/32673/2026 WP(C)/ /	GANGADHAR ROUT MP	MANAS RANJAN PRADHAN	13483/2026
197	D-WP(C)/32657/2026 WP(C)/ /	DEBASHISHA HOTA MP	IN PERSON	13484/2026
198	D-WP(C)/32675/2026 WP(C)/ /	SARADA NAIK@SARALA NAIK MP	KSHIROD KUMAR ROUT	13485/2026
199	D-WP(C)/32674/2026 WP(C)/ /	SUKANTI NAIK @ SUKANTI DEI MP	KSHIROD KUMAR ROUT	13486/2026
200	D-WP(C)/34449/2025 WP(C)/24130/2025	BIJAYA KUMAR RAY MP		13487/2026
201	D-WP(C)/32677/2026 WP(C)/ /	PRAMILA DEI @ PRAMILA NAYAK MP	KSHIROD KUMAR ROUT	13488/2026
202	D-WP(C)/32679/2026 WP(C)/ /	SUKANTI NAYAK MP	KSHIROD KUMAR ROUT	13489/2026
203	D-WP(C)/33988/2025 WP(C)/23694/2025	SAUKI BAG MP	ATUL TRIPATHY	13490/2026
204	D-WP(C)/32680/2026 WP(C)/22491/2026	KALAM COLLEGE OF NURSING, GANJAMPARSURAM DAS MP		13491/2026
205	D-WP(C)/9279/2026 WP(C)/7030/2026	RUP CHANDRA SOREN MP	GOPINATH PANDA	13492/2026
206	D-WP(C)/32687/2026 WP(C)/ /	JYOTI RANJAN PARIDA MP	JANAKI KANTA MAHAPATRA	13493/2026
207	D-WP(C)/32689/2026 WP(C)/22431/2026	DR.DEBENDRA NARAYAN PATRI MP	DR. BINODA KUMAR MISHRA	13494/2026
208	D-WP(C)/32689/2026 WP(C)/22431/2026	DR.DEBENDRA NARAYAN PATRI MP	DR. BINODA KUMAR MISHRA	13495/2026
209	D-WP(C)/32692/2026 WP(C)/ /	SIDHARTHA PRUSTY MP	SAILABALA JENA	13496/2026
210	D-WP(C)/32704/2026 WP(C)/22461/2026	KIRANBALA SAMAL MP	SATYA SMRUTI MOHANTY	13497/2026
211	D-WP(C)/54962/2025 WP(C)/796/2026	BIREN MALIK MP	MAHESWAR MOHANTY	13498/2026
212	D-WP(C)/32706/2026 WP(C)/ /	BHOPAL KUANAR MP	ARJUNA CHARANA BEHERA	13499/2026
213	D-WP(C)/32711/2026 WP(C)/ /	SITARAM KUANAR MP	ARJUNA CHARANA BEHERA	13500/2026
214	D-WP(C)/32714/2026 WP(C)/ /	RABINDRA KUANAR MP	ARJUNA CHARANA BEHERA	13501/2026
215	D-WP(C)/32715/2026	ANWAR KHAN	UPASIKA SAMANTARAY	

	WP(C)/22495/2026	MP		13502/2026
216	D-WP(C)/46230/2025	MINATI SAHOO	SANGRAM MISHRA	
	WP(C)/32532/2025	MP		13503/2026
217	D-WP(C)/32720/2026	SUDARSAN BAL	ASHOK KUMAR SARANGI	
	WP(C)/22443/2026	MP		13504/2026
218	D-WP(C)/26177/2026	DR. SANJUKTA MOHANTY	SAMEER KUMAR DAS	
	WP(C)/18120/2026	MP		13505/2026
219	D-WP(C)/26179/2026	SUVENDU KUMAR SATAPATHY	SAMEER KUMAR DAS	
	WP(C)/18137/2026	MP		13506/2026
220	D-WP(C)/26174/2026	DR. RABINDRA KUMAR MISHRA	SAMEER KUMAR DAS	
	WP(C)/18116/2026	MP		13507/2026
221	D-WP(C)/26182/2026	LAMBODAR MOHANTA	SAMEER KUMAR DAS	
	WP(C)/18141/2026	MP		13508/2026
222	D-WP(C)/32722/2026	KATIKATA, PRIMARY AGRICULTURAL CO-OPERATIVE SOCIETIES, JAJPUR		
	WP(C)/ /	MP		13509/2026
223	D-WP(C)/26178/2026	DR. PARTHASARATHI MISHRA	SAMEER KUMAR DAS	
	WP(C)/18146/2026	MP		13510/2026
224	D-WP(C)/26176/2026	DR. SANTI SWARUP BASA	SAMEER KUMAR DAS	
	WP(C)/18140/2026	MP		13511/2026
225	D-WP(C)/22285/2026	NILANCHAL DASH	SANDHYARANI PANI	
	WP(C)/16807/2026	MP		13512/2026
226	D-WP(C)/692/2026	NILANCHAL DASH	SANDHYARANI PANI	
	WP(C)/4112/2026	MP		13513/2026
227	D-WP(C)/32724/2026	M/S JAY MAA MOTORS, SAMBALPUR	UPENDRA KUMAR SAMAL	
	WP(C)/ /	MP		13514/2026
228	D-WP(C)/32730/2026	SASMITA SWAIN	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		13515/2026
229	D-WP(C)/32731/2026	PRAFULLA KUMAR SWAIN	NARAYAN PRASAD PARIJA	
	WP(C)/ /	MP		13516/2026
230	D-WP(C)/28104/2026	RAJ KISHORE PRADHAN	TRIBIKRAM MAHAPATRA	
	WP(C)/20478/2026	MP		13517/2026
231	D-WP(C)/32732/2026	SASMITA SWAIN	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		13518/2026
232	D-WP(C)/32733/2026	PANKAJINI BISWAL	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		13519/2026
233	D-WP(C)/32735/2026	SUKANTI SAMAL	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		13520/2026
234	D-WP(C)/32737/2026	SUSITA DIGAL	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		13521/2026
235	D-WP(C)/32739/2026	KANAK PARIDA	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		13522/2026
236	D-WP(C)/32740/2026	TULASI MEHER	TARUN PATNAIK	
	WP(C)/ /	MP		13523/2026
237	D-WP(C)/32741/2026	PRATIMA SETHI	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		13524/2026
238	D-WP(C)/11081/2024	HIMANSU MOHAN MOHANTY	RAMAKANTA NAYAK	
	WP(C)/5972/2024	MP		13525/2026
239	D-WP(C)/32745/2026	UNION OF INDIA	DARPANARAYAN PATTNAYAK	
	WP(C)/ /	MP		13526/2026
240	D-WP(C)/32713/2026	UNION OF INDIA	BHABANI SHANKAR RAYAGURU,SR.P.C.	
	WP(C)/ /	MP		13527/2026
241	D-WP(C)/32749/2026	DR.AMIT KUMAR AGRAWAL	LAXMIKANTA MOHANTY	
	WP(C)/22464/2026	MP		13528/2026
242	D-WP(C)/32750/2026	RENUBALA PANDA	SANJIB KUMAR BHANJADEO	
	WP(C)/ /	MP		13529/2026
243	D-WP(C)/3806/2024	M/S. ENZEN GLOBAL SOLUTIONS PVT. LTD., KUNUR, SC		
	WP(C)/1728/2024	MP		13530/2026
244	D-WP(C)/32751/2026	BALASORE COLLEGE OF ENGINEERING AND TECHNOLOGY		
	WP(C)/ /	MP		13531/2026
245	D-WP(C)/31106/2025	BHABANI SINHARI	KOUSIK ANANDA GURU	
	WP(C)/21786/2025	MP		13532/2026
246	D-WP(C)/32764/2026	DR. NIVEDITA PANI	AKSHAYA KUMAR MOHAPATRA	
	WP(C)/ /	MP		13533/2026

247	D-WP(C)/31103/2025 WP(C)/21781/2025	BANI RAY MP	KOUSIK ANANDA GURU	13534/2026
248	D-WP(C)/15012/2026 WP(C)/10771/2026	BIBHUTI BHUSAN BEHERA MP	SUBASH CHANDRA ACHARYA	13535/2026
249	D-WP(C)/12018/2024 WP(C)/9420/2024	M/S ENZEN GLOBAL SOLUTIONS PVT. LTD. MP	BARADA PRASANNA SARANGI	13536/2026
250	D-WP(C)/26784/2026 WP(C)/19048/2026	SUSHIL SINGH CAINTH MP	RAMESH CHANDRA OJHA	13537/2026
251	D-WP(C)/21997/2026 WP(C)/15749/2026	PUSPANJALI JENA MP	HIMANSHU BHUSAN DASH	13538/2026
252	D-WP(C)/3392/2023 WP(C)/3392/2023	PRASANTA KUMAR MOHANTY MP	SIDHESWAR MALLIK	13539/2026
253	D-WP(C)/47922/2025 WP(C)/33186/2025	M/S. PALTRONICS ALLIED INDUSTRIES PVT. LTD. MP	SATYAKUMAR, P.K.RAY, J.P.PATRI, S.MOHANTI, V.MOHANTY, V.	13540/2026
254	D-WP(C)/9315/2026 WP(C)/6953/2026	DR. BASUDEV MOHANTY MP	STHITI PRAGYAN SUNANDINI	13541/2026
255	D-WP(C)/32796/2026 WP(C)/22503/2026	KUNTALA PARIDA MP	RAJESH RANJAN SAHOO	13542/2026
256	D-WP(C)/32797/2026 WP(C)/ /	NIRUPAMA SAHOO MP	B.B.CHAMPATIRAY	13543/2026
257	D-WP(C)/47922/2025 WP(C)/33186/2025	M/S. PALTRONICS ALLIED INDUSTRIES PVT. LTD. MP	SATYAKUMAR, P.K.RAY, J.P.PATRI, S.MOHANTI, V.MOHANTY, V.	13544/2026
258	D-WP(C)/1731/2026 WP(C)/1727/2026	BARUN KUMAR AGRAWAL MP	ABHIRAM DADHICHI, R.PATNAIK	13545/2026
259	D-WP(C)/29355/2026 WP(C)/20249/2026	VKMCPL-UMSL (JV), REWA, MADHYA PRADESH MP	SURESH SARANGI	13546/2026
260	D-WP(C)/175/2024 WP(C)/38/2024	SABITA DASH MP	SAMEER KUMAR DAS	13547/2026
261	D-WP(C)/32814/2026 WP(C)/ /	HEMANTA KUMAR PANDA MP	BANAMALI SAHOO	13548/2026
262	D-WP(C)/32813/2026 WP(C)/ /	PRASANTA SWAIN MP	KUNAL KUMAR SWAIN	13549/2026
263	D-WP(C)/32822/2026 WP(C)/ /	NARESH KUMAR JENA MP	DIPANKAR ACHARYA	13550/2026
264	D-WP(C)/32834/2026 WP(C)/ /	AKASH KUMAR NAYAK MP	BIBHUTI BHUSAN SWAIN	13551/2026
265	D-WP(C)/32816/2026 WP(C)/ /	UNION OF INDIA MP	RAJESH KUMAR MAHAPATRA, S.P.C	13552/2026
266	D-WP(C)/32837/2026 WP(C)/ /	CHOUDHURY DHRUBA CHARAN SAMANTAPURK MP	ABHIRAM KUMAR PANDA	13553/2026
267	D-WP(C)/32839/2026 WP(C)/ /	HADIBANDHU KARAN MP	JNANA RANJAN KAR	13554/2026
268	D-WP(C)/19608/2026 WP(C)/ /	ASHALATA NAYAK MP	SUDHANSU SEKHAR JENA	13555/2026
269	D-WP(C)/32819/2026 WP(C)/ /	BANDANA TRIPATHY MP	SUBASH CHANDRA ACHARYA	13556/2026
270	D-WP(C)/32847/2026 WP(C)/ /	M/S.JAGDAMBA POLYMERS LTD, BALESVAR MP	GOURI MOHAN RATH	13557/2026
271	D-WP(C)/32848/2026 WP(C)/ /	PRADEEP KUMAR PATRA MP	NITYA RANJAN SAHOO	13558/2026
272	D-WP(C)/22868/2018 WP(C)/22868/2018	KASI BISWANATH DEB THAKUR MP	M/S BHAKTAHARI MOHANTY, DWARIKA PRASAD MOHANTY	13559/2026
273	D-WP(C)/32820/2026 WP(C)/ /	SUBHA SANDHYA ROUT MP	SURESH CHANDRA DASH	13560/2026
274	D-WP(C)/48288/2025 WP(C)/34411/2025	BISHESWAR DASH MP		13561/2026
275	D-WP(C)/19827/2024 WP(C)/11312/2024	DR. HARACHAND MOHANTY MP	SAMEER KUMAR DAS	13562/2026
276	D-WP(C)/24394/2026 WP(C)/16898/2026	SHAIKH AJHARUDDIN MP	BISWABIHARI MOHANTY	13563/2026
277	D-WP(C)/24394/2026 WP(C)/16898/2026	SHAIKH AJHARUDDIN MP	BISWABIHARI MOHANTY	13564/2026
278	D-WP(C)/32821/2026	SHANTILATA SWAIN	SURESH CHANDRA DASH	

	WP(C)/ /	MP		13565/2026
279	D-WP(C)/32856/2026	UNION OF INDIA	AJAY KUMAR ROY	
	WP(C)/ /	MP		13566/2026
280	D-WP(C)/30224/2025	M/S TRILOK INDUSTRIES, SUNDARGARH	PABITRA KUMAR NAYAK	
	WP(C)/21422/2025	MP		13567/2026
281	D-WP(C)/32823/2026	RAI SRI CHINMOYEE SRICHANDAN	SOUBHAGYA SWAIN	
	WP(C)/ /	MP		13568/2026
282	D-WP(C)/32871/2026	PRIYAJIT KHATUA	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		13570/2026
283	D-WP(C)/31640/2026	FRANKLIN INSTITUTE OF MEDICAL SCIENCES, CUTTACK	ABHIRAM ROUT	
	WP(C)/21869/2026	MP		13572/2026
284	D-WP(C)/31649/2026	PURI SARASWATI INSTITUTE OF MEDICAL SCIENCES, KANAKPUR	ABHIRAM ROUT	
	WP(C)/21838/2026	MP		13573/2026
285	D-WP(C)/31633/2026	MAA TARINI COLLEGE OF NURSING, KEONJHAR	SUBHANKAR ROUT	
	WP(C)/21848/2026	MP		13574/2026
286	D-WP(C)/32877/2026	PRADIP KUMAR PATEL	SIDDHANT SARANGI	
	WP(C)/ /	MP		13575/2026
287	D-WP(C)/33005/2022	VISHNU ASSOCIATES PVT. LTD., CUTTACK	KRANAB KUMAR GHOSE	
	WP(C)/33005/2022	MP		13576/2026
288	D-WP(C)/24756/2026	SUJIT SUNANI		
	WP(C)/18286/2026	MP		13577/2026
289	D-WP(C)/27160/2026	ASHOK KUMAR NAYAK	RAJKISHORE SWAIN	
	WP(C)/20073/2026	MP		13578/2026
290	D-WP(C)/32825/2026	RAI SRI CHINMAYA SRICHANDAN	SOUBHAGYA SWAIN	
	WP(C)/ /	MP		13579/2026
291	D-WP(C)/32898/2026	ALOK KUMAR DAS	RAJU KUMAR SATPATHY	
	WP(C)/ /	MP		13580/2026
292	D-WP(C)/32896/2026	DURYODHAN SAHOO	PRAJNA SARITA MOHANTY	
	WP(C)/ /	MP		13581/2026
293	D-WP(C)/32897/2026	SANTOSH KUMAR PUTEI	ANAM CHARAN PANDA	
	WP(C)/ /	MP		13582/2026
294	D-WP(C)/32899/2026	SUSIL KANTA PANDA	ABINASH ROUTRAY	
	WP(C)/ /	MP		13583/2026
295	D-WP(C)/16147/2026	STHITA PRAJNA DAS	SIDDHANT SARANGI	
	WP(C)/12888/2026	MP		13584/2026
296	D-WP(C)/32900/2026	PRADEEP KUMAR MAHANTA	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		13585/2026
297	D-WP(C)/16147/2026	STHITA PRAJNA DAS	SIDDHANT SARANGI	
	WP(C)/12888/2026	MP		13586/2026
298	D-WP(C)/32905/2026	SPS GEOMINING SOLUTION PRIVATE LTD, KEONJHAR	BHABANI KESARI MOHANTY	
	WP(C)/ /	MP		13587/2026
299	D-WP(C)/32906/2026	LAXMINARAYAN MOHAPATRA	ABINASH ROUTRAY	
	WP(C)/ /	MP		13588/2026
300	D-WP(C)/21794/2025	MANOJ KUMAR PRADHANI	NIRANJAN LENKA	
	WP(C)/15152/2025	MP		13589/2026
301	D-WP(C)/32914/2026	LUKTESWAR PATEL	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		13590/2026
302	D-WP(C)/32965/2011	RAMHARI SAMARTHA	M/S.NIRANJAN LENKA	
	WP(C)/32965/2011	MP		13591/2026
303	D-WP(C)/21386/2012	DURYODHAN BEHERA	M/S.DR.ASHOK KU.MOHAPATRA, JANAKI KANTA MAHAPATRA	
	WP(C)/21386/2012	MP		13592/2026
304	D-WP(C)/32918/2026	GANESH BISWAL	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		13593/2026
305	D-WP(C)/32921/2026	GIRIJA SANKAR MISHRA	ASHUTOSH MOHANTA	
	WP(C)/ /	MP		13594/2026
306	D-WP(C)/39069/2025	KANDOI TRANSPORT LIMITED, CUTTACK	M/S. SASWAT KUMAR ACHARYA	
	WP(C)/26746/2025	MP		13595/2026
307	D-WP(C)/32920/2026	JYOTI PRAKASH ROUT	ASUTOSH MOHANTY	
	WP(C)/ /	MP		13596/2026
308	D-WP(C)/32936/2026	SRI SATABHAUNI THAKURANI, BHADRAK	SOUMYA MISHRA	
	WP(C)/ /	MP		13597/2026
309	D-WP(C)/32949/2026	GOLAPILLI APANA @ G.APPANA	ASHOK DAS	
	WP(C)/ /	MP		13598/2026

310	D-WP(C)/11620/2026 WP(C)/8695/2026	SANJEEB KUMAR PATHI MP	SUBHADUTTA ROUTRAY	13599/2026
311	D-WP(C)/32950/2026 WP(C)/ /	BANAJ KUMAR BEHERA MP	SANJAY KUMAR DAS	13600/2026
312	D-WP(C)/21941/2026 WP(C)/15500/2026	RAJESH KUMAR SAHU MP	SOURAV DAS	13601/2026
313	D-WP(C)/12111/2026 WP(C)/8993/2026	DEBABRATA KARNA MP	SUBHADUTTA ROUTRAY	13602/2026
314	D-WP(C)/25240/2026 WP(C)/17387/2026	UTKAL KHADI MANDAL, KHORDHA MP	DEEPAI MAHAPATRA	13603/2026
315	D-WP(C)/32965/2026 WP(C)/ /	DR.NIBEDITA PANI MP	AMIT PRASAD BOSE	13604/2026
316	D-WP(C)/32968/2026 WP(C)/ /	RINA SAHOO MP	NIRANJAN LENKA	13605/2026
317	D-WP(C)/32972/2026 WP(C)/ /	SAROJAKANTA MAHAPATRA MP	SWAPNA KUMAR OJHA	13606/2026
318	D-WP(C)/32926/2026 WP(C)/ /	NANDA NAIK MP	SUBHAM AGRAWAL	13607/2026
319	D-WP(C)/32976/2026 WP(C)/ /	MAA SANTOSHI SELF HELP GROUP (SHG), KAPRAGRAH MP	KAPRAGRAH	13608/2026
320	D-WP(C)/32983/2026 WP(C)/ /	NIMAIN CHARAN SWAIN MP	MAHENDRA KUMAR SAHOO	13609/2026
321	D-WP(C)/32987/2026 WP(C)/ /	SAI COLLEGE OF NURSING, JAJPUR MP	SUBHANKAR ROUT	13610/2026
322	D-WP(C)/32991/2026 WP(C)/ /	DR. KANISKA KUMAR MALLICK MP	DR. JITENDRA KUMAR LENKA	13611/2026
323	D-WP(C)/32994/2026 WP(C)/ /	PRAVAT KUMAR SWAIN MP	BIREN SANKAR TRIPATHY	13612/2026
324	D-WP(C)/32995/2026 WP(C)/ /	KANAK DEVI INSTITUTE OF MEDICAL SCIENCE, BUNHANHERI MP	BUNHANHERI ROUT	13613/2026
325	D-WP(C)/32999/2026 WP(C)/ /	SAI INSTITUTE OF MEDICAL SCIENCE, JAJPUR MP	SUBHANKAR ROUT	13614/2026
326	D-WP(C)/33000/2026 WP(C)/ /	VEDANTA ALUMINIUM METAL LIMITED, SAUBASIMAHAR MP	SAUBASIMAHAR	13615/2026
327	D-WP(C)/33004/2026 WP(C)/ /	BINAY KUMAR MANDAL MP	MANOJ KUMAR MOHANTY	13616/2026
328	D-WP(C)/32932/2026 WP(C)/ /	BABITA RANI PATRA MP	ASUTOSH ROUT	13617/2026
329	D-WP(C)/33007/2026 WP(C)/ /	KHILESWARI DHARUA MP	MANOJ KUMAR MOHANTY	13618/2026
330	D-WP(C)/33010/2026 WP(C)/ /	SAHADEV BHOI MP	MANOJ KUMAR MOHANTY	13619/2026
331	D-WP(C)/32934/2026 WP(C)/ /	BHARAT CHANDRA JENA MP	SADASIVA PATRA (1)	13620/2026
332	D-WP(C)/33013/2026 WP(C)/ /	STATE BANK OF INDIA, STRESSED ASSET MANAGEMENT BRANCH (SARB), BHUBANESWAR MP	STATE BANK OF INDIA, STRESSED ASSET MANAGEMENT BRANCH (SARB), BHUBANESWAR	13621/2026